

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/24904/2024	HEMA @ HEMANTA MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	KENDRAPARA SADAR /291 /2024 () //	
2	D-BLAPL/24905/2024	BITU @BISWAJIT DAS VS STATE OF ODISHA	KABIR KUMAR JENA VS	KONARK /30 /2024 () //	AOD20240000733C202400003
3	D-BLAPL/24907/2024	NIRAKAR BARIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	NIKIRAI /276 /2023 () //	AOR20220003509C202400029
4	D-BLAPL/24910/2024	RAJIB BOYE VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGAON /98 /2024 () //	
5	D-BLAPL/24911/2024	SANDEEP PATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /262 /2024 () //	AOR20220001558C202400124
6	D-BLAPL/24918/2024	MANAS @ BIBEKANANDA SAHANI VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /140 /2024 () //	
7	D-BLAPL/24921/2024	RAHITA RANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /183 /2024 () //	
8	D-BLAPL/24932/2024	BASUDEV RAY VS STATE OF ODISHA	NIRANJAN PANDA VS	BAUNISUNI /109 /2024 () //	
9	D-BLAPL/24934/2024	MRUTYUNJAY SAMAL VS STATE OF ODISHA	JAYANTA KUMAR BAL VS	CHANDRASEKHARPUR /627 /2024 () //	
10	D-BLAPL/24935/2024	BUBU @ SANJIB PAIKRAY VS STATE OF ODISHA	SARADA PRASAD DASH VS	NACHUNI /186 /2024 () //	
11	D-BLAPL/24937/2024	PUNNIYA KOUDI KANNIYAN @ BENZ WARNER VS STATE OF ODISHA	RAMESH SAHOO VS	ROURKELA CYBER P.S. /29 /2023 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

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12	D-BLAPL/24938/2024	RANJITA BAI RAJAK VS STATE OF ODISHA	TRILOCHAN NANDA VS	barpalli /250 /2024 () //	
13	D-BLAPL/24942/2024	BEAUTY SRIBASTAV VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /152 /2024 () //	
14	D-BLAPL/24946/2024	RAJESH BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	N.T.P.C. /93 /2024 () //	
15	D-BLAPL/24958/2024	PARBATI BEHERA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /152 /2024 () //	
16	D-BLAPL/24965/2024	ABHISEK BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
17	D-BLAPL/24966/2024	S.K SULTAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
18	D-BLAPL/24969/2024	PANKAJA MAHAKUR VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 () //	
19	D-BLAPL/24976/2024	MITRABHANU DANAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
20	D-BLAPL/24978/2024	HALADHAR CHAULIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
21	D-BLAPL/24979/2024	PARIKSHITA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SPL.TASK FORCE /3 /2024 () //	
22	D-BLAPL/24980/2024	GUNDICHA MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KAMAKHYANAGAR /400 /2024 () //	
23	D-BLAPL/24983/2024	SATYABAN CHHATRA	ANIRUDHA DAS	BOUDH /173 /2021	

ORISSA HIGH COURT**FILING REPORT AS ON :20/08/2024**

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24987/2024	DIGAMBAR JENA	CHIRANJIB ROUT	TUMUDIBANDHA /21 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/24988/2024	SK. MANWAR ALLI	RAJIB KUMAR SARANGI	SALIPUR /275 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24990/2024	JICHENDRA PARIDA	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/24991/2024	SATYABRAT NAYAK @ SATYABRATA	SUSANTA KUMAR TRIPATHY	BASTA /23 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24992/2024	ANIL KANDI	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24997/2024	DEBANANDA PATEL	DEBABRATA DASH	DHARAMGARH /146 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/25000/2024	HARI SAHU	ASUTOSH TRIPATHY	ANGUL SADAR PS /568 /2021	AOR20220001648C202400047
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/25004/2024	GHANASHYAM AHUJA @ ROCKY KINGRANI	PRATIK NAYAK	BHANJPUR /95 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/25007/2024	BANSIDHAR MAJHI	PRAKASH KUMAR BEURA	EOW,BHUBANESWAR /4 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/25017/2024	DHIREN @ DHIRENDRA HARIJAN	RAJIB LOCHAN PATTNAIK	DABUGAM /198 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/25021/2024	AJIT KHAN	AMULYA RATNA PANDA	SPL.TASK FORCE /23 /2021	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

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35	D-BLAPL/25023/2024	STATE OF ODISHA BINOD NAYAK VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /462 /2024 ()	
36	D-BLAPL/25028/2024	STATE OF ODISHA BALIA @ BALARAM BEHERA VS	KISHORE KUMAR MISHRA VS	// RAMACHANDRAPUR /72 /2023 ()	
37	D-BLAPL/25029/2024	STATE OF ODISHA ABHIRAM SUNYANI VS	JAYANTA KUMAR BAL VS	// SUNDARGARH TOWN /194 /2024 ()	
38	D-BLAPL/25031/2024	STATE OF ODISHA SIPU @ PRADIPTA SWAIN VS	DIPTI RANJAN BHOKTA VS	// REAMAL /180 /2024 ()	
39	D-BLAPL/25035/2024	STATE OF ODISHA DUTIA BAG VS	TARA PRASAD MOHAPATRA VS	// TUREIKELA /218 /2024 ()	
40	D-BLAPL/25041/2024	STATE OF ODISHA BIJAY XALXO VS	SUDEEP KUMAR SARANGI VS	// KUTRA /152 /2023 ()	
41	D-BLAPL/25042/2024	STATE OF ODISHA BIJAY XALXO VS	SUDEEP KUMAR SARANGI VS	// KUTRA /170 /2023 ()	
42	D-BLAPL/25044/2024	STATE OF ODISHA KHIROD SAHOO VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /135 /2023 ()	
43	D-BLAPL/25046/2024	STATE OF ODISHA RANJIT KUMAR BAL VS	BIDYALOK MOHAPATRA VS	// CYBER CRIME AND ECONOMIC OFFENCES /39 /2024 ()	
44	D-BLAPL/25056/2024	STATE OF ODISHA PADMAN MAHANANDIA VS	S.S.RAY (2) VS	// GUDARI /38 /2020 ()	
45	D-BLAPL/25058/2024	STATE OF ODISHA SOUMENDRA SWAIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// TOMANDO /257 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

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46	D-BLAPL/25065/2024	GADADHAR LENKA VS STATE OF ODISHA	SK ABDUL JABIR VS	KHANDAGIRI P.S. /176 /2024 () //	
47	D-BLAPL/25067/2024	ANIRUDHA BEHERA @ CHAMPA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	KUAKHIA /325 /2024 () //	
48	D-BLAPL/25068/2024	NISHIKANTA KARAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BRAHMAGIRI /102 /2010 () //	
49	D-BLAPL/25070/2024	ANU SABAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //	
50	D-BLAPL/25078/2024	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /242 /2022 () //	
51	D-BLAPL/25079/2024	SK. SABIR VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SAMBALPUR SADAR /78 /2024 () //	
52	D-BLAPL/25082/2024	SANJIT BECK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUTRA /170 /2023 () //	
53	D-BLAPL/25085/2024	ROHIT NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	MOHANA /99 /2024 () //	
54	D-BLAPL/25088/2024	BIBHU PRASAD ACHARYA VS STATE OF ODISHA	MANORANJAN PADHY VS	SPECIAL CRIME UNIT /9 /2024 () //	
55	D-BLAPL/25093/2024	SINU BEERO VS STATE OF ODISHA	MANORANJAN PADHY VS	/ /0 () //	
56	D-BLAPL/25094/2024	PARESH KUMAR DAS @ DASH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /788 /2023 () //	
57	D-BLAPL/25103/2024	KESABA SAHOO	SANJIB KUMAR BHANJADEO	BOLAGARH P.S. /101 /2024	

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/25104/2024	ASHESH PATTNAYAK	CHIRANJIB ROUT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/25105/2024	AMIT KUMAR DAS @ CHINTU @ GURUDEB @ KARANARAYAN BHUYAN @ PREM	AMAR PANDHARIPRAKASH PANDA	BARGARH /319 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/25112/2024	SANOJ PRADHAN @ SANAJ PRADHAN	SURYAKANTA DWIBEDI	DARINGBADI /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/25114/2024	JOGIN BARIHA @ JOGINDRA BARIHA	SURYAKANTA DWIBEDI	LATHOR /79 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/25118/2024	BISWAJIT BEHERA	SURYAKANTA DWIBEDI	PHULBANI TOWN /39 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/25120/2024	ELISAYA DIGAL @ ELISIYA DIGAL	SURYAKANTA DWIBEDI	DARINGBADI /129 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/25122/2024	RABI @ RABINARAYAN BHUYAN	SURYAKANTA DWIBEDI	BAHALDA /40 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/25123/2024	BIJENDRA SINGH	SHYAM MANOHAR	CHITRAKONDA /62 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/25128/2024	AJAY SUNA	RAKESH KUMAR DAS	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMAPL/35966/2024	UNION OF INDIA	DIPTI RANJAN BHOKTA, C.G.C.	//	
		VS	VS	()	
		BISWANATH MAHAPATRA		//	
68	D-CMAPL/35985/2024	SITAKANTA SAMANTA	SHANTI PRAKASH MOHANTY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

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69	D-CMAPL/36039/2024	STATE OF ODISHA DHOI GHADEI VS MEMBER,BOARD OF REVENUE, CUTTACK	ABINASH ROUTRAY VS	// // 0 //	
70	D-CMAPL/36078/2024	AMIYA MOHANTY VS STATE OF ODISHA	ADV. VS	// 0 //	
71	D-CMAPL/36165/2024	BABITA SENAPATI@PANDA VS BUDHIRAM SENAPATI	ADV. VS	// 0 //	
72	D-CMP/35874/2024	CHARKU SAHOO VS RAM PRASAD SAHOO	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202400012
73	D-CMP/35965/2024	BRUNDABAN S NAYAK VS KASINATH S NAYAK	MAHESWAR MOHANTY VS	// 0 //	
74	D-CMP/35972/2024	SHANTILATA BEHURIA VS BASANTA KUMAR BEHURIA	MAHESWAR MOHANTY VS	// 0 //	
75	D-CMP/36131/2024	MAHAMMAD AFZAL ALI KHAN VS SK. HOSEN @ HASEN	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //	
76	D-CMP/36174/2024	PULIN MALLICK@MALIK@MALLIK VS NASIB BEHERA	SHIBANI SHANKAR PRADHAN VS	// 0 //	
77	D-CMP/36204/2024	PRASANTA KUMAR PRADHAN VS PANCHU PRADHAN	TRILOCHAN PANIGRAHI VS	// 0 //	
78	D-CONTC/35859/2024	RAJAN KUMAR GUPTA VS ANU GARG,SECRETARY WATER RESOURCES DEPTT.	ADV VS	// 0 //	AOR20220001657C202400036
79	D-CONTC/35929/2024	RAJENDRA DALAI VS NARAYAN MADHEI, CEO, ASKA	ADV VS	// 0 //	

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80	D-CONTC/35932/2024	DR. ARUN KUMAR RATH VS ARVIND AGARAWAL, IAS	ADV. VS	// 0 //	
81	D-CONTC/35934/2024	HARIKRUSHNA SAHU VS DR. SUCHITRA DAS, SUPERINTENDENT MKCG COLLEGE	ADV. VS	// 0 //	
82	D-CONTC/35936/2024	DR. ARABINDA PRADHAN VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //	
83	D-CONTC/35938/2024	SHIBA PRASAD BISWAL VS KRISHNA KUMAR SECRETARY WORKS DEPT. KHURDA	ADV. VS	// 0 //	
84	D-CONTC/35940/2024	SUSHANT KUMAR SAHU VS ALOK KUMAR KAR, DIRECTOR WATER RESOURCES DEPT.	KRISHNA CHANDRA SAHU VS	// 0 //	
85	D-CONTC/35944/2024	BABAJI PATTANAİK VS ANU GARG, IAS	ADV. VS	// 0 //	
86	D-CONTC/35947/2024	BABARAO HIMIRIKA VS ASWATHY S, PRINCIPAL SECRETARY	ADV. VS	// 0 //	
87	D-CONTC/35949/2024	PRANATI KAR VS USHA PADHEE, COMMISSIONER -CUM- SECRETARY	RAJIB RATH VS	// 0 //	
88	D-CONTC/35954/2024	M/S SHIVNIWAS BUILDERS PVT. LTD., CUTTACK VS R. SANTHANAGOPALAN, REVENUE DEIVISIONAL COMMISSIONER	ADV. VS	// 0 //	
89	D-CONTC/35962/2024	NALINIKANTA BEHERA VS SATYABRATA SAHU, ADDL. CHIEF SECRETARY, FOREST	TRILOCHAN NANDA VS	// 0 //	
90	D-CONTC/35969/2024	SANDHYARANI DAS VS ASWATHY S, IAS	ADV. VS	// 0 //	
91	D-CONTC/36005/2024	KALUA NAYAK	BHABANI SANKAR DAS	//	

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		VS	VS	0	
92	D-CONTC/36011/2024	TAPAS ROUT, TAHASILDAR, BUGUDA PRAKASH NAYAK	BHABANI SANKAR DAS	//	
		VS	VS	0	
93	D-CONTC/36016/2024	TAPAS ROUT, TAHASILDAR ALOK CHANDRA BARIK	ADV.	//	
		VS	VS	0	
94	D-CONTC/36020/2024	ARVIND AGRAWAL, IAS DINESH KUMAR NAYAK	ADV.	//	
		VS	VS	0	
95	D-CONTC/36022/2024	ASWATHY S, SECRETARY B.RAJU PATRA	ADV.	//	
		VS	VS	0	
96	D-CONTC/36025/2024	ANU GARG, SECRETARY PRASANTA KUMAR SAHU	ADV.	//	
		VS	VS	0	
97	D-CONTC/36026/2024	ANU GARG, SECRETARY SANJUKTA MAHARANA	ADV.	//	
		VS	VS	0	
98	D-CONTC/36027/2024	ASWATHY S., IAS ANANTA KUMAR DALAI	ADV.	//	
		VS	VS	0	
99	D-CONTC/36030/2024	ASWATHY S., IAS PUSPANJALI DAS	ADV.	//	
		VS	VS	0	
100	D-CONTC/36032/2024	ARAVIND AGARWAL, IAS NIKUNJA KISHORE MOHANTY	ADV.	//	
		VS	VS	0	
101	D-CONTC/36053/2024	ARAVIND AGARWAL, IAS NARAHARI OJHA	ADV.	//	
		VS	VS	0	
102	D-CONTC/36059/2024	ALOK KUMAR KAR, DIRECTOR NITYANANDA SENAPATI	ADV.	//	
		VS	VS	0	

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103	D-CONTC/36062/2024	HEMANTA KUMAR NAYAK, TAHASILDAR JAYASINGH MAJHI VS ALOK KAR, DIRECTOR	ADV. VS	// // 0 //	
104	D-CONTC/36064/2024	TULADEV MAJHI VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //	
105	D-CONTC/36067/2024	RAM PRASAD SAHU VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //	
106	D-CONTC/36069/2024	TETAKI NAIK VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //	
107	D-CONTC/36071/2024	DINA MAJHI VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //	
108	D-CONTC/36073/2024	JAYASINGH MAJHI VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //	
109	D-CONTC/36074/2024	PRADEEP KUMAR SHUKAL VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //	
110	D-CONTC/36075/2024	ANAND MAJHI VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //	
111	D-CONTC/36079/2024	DHABAL SINGH HANS VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //	
112	D-CONTC/36081/2024	LAKSHMI SATNANI VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //	
113	D-CONTC/36083/2024	MOHAN MAJHI VS ALOK KAR, DIRECTOR	ADV. VS	// 0 //	

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114	D-CONTC/36085/2024	PRAMILA BARIK VS	ADV VS	// ()	AOR20220001297C202400034
115	D-CONTC/36087/2024	SOUMYA SATAVISA,ASSISTANT COLLECTOR CUM LAND ACQUISITION OFFICER,CUTTACK/ TRIBHUBAN CHANDRA DEB VS	ADV VS	// ()	AOR20220001297C202400035
116	D-CONTC/36088/2024	SOUMYA SATAVISA,ASSISTANT COLLECTOR CUM LAND ACQUISITION OFFICER,CUTTACK/ GADADHAR BAG VS	ADV. VS	// ()	
117	D-CONTC/36093/2024	HEMAKANTA SAY, COLLECTOR AND D.M, NUAPADA PADAN SATNAMI VS	ADV. VS	// ()	
118	D-CONTC/36098/2024	ALOK KAR, DIRECTOR JHADI MAJHI VS	ADV. VS	// ()	
119	D-CONTC/36101/2024	ALOK KAR, DIRECTOR JALADHAR PATEL VS	ADV. VS	// ()	
120	D-CONTC/36103/2024	ALOK KAR, DIRECTOR HIRANDRI SAHU VS	ADV. VS	// ()	
121	D-CONTC/36105/2024	ALOK KAR, DIRECTOR HIRDE BAGHEL VS	ADV. VS	// ()	
122	D-CONTC/36106/2024	ALOK KAR, DIRECTOR GOURI SANKAR MAJHI VS	ADV. VS	// ()	
123	D-CONTC/36109/2024	ALOK KAR, DIRECTOR BUDUDEI MAJHI VS	ADV. VS	// ()	
124	D-CONTC/36110/2024	ALOK KAR, DIRECTOR DUARU RANA VS	ADV. VS	// ()	
125	D-CONTC/36112/2024	ALOK KAR, DIRECTOR DOLAMANI PANDEY	ADV.	//	

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		VS	VS	0	
126	D-CONTC/36114/2024	ALOK KAR, DIRECTOR		//	
		BIDYADHAR BAG	ADV.	//	
		VS	VS	0	
127	D-CONTC/36116/2024	HEMAKANTA SAY, COLLECTOR AND DISTRICT MAGISTRATE, NUAPADA		//	
		HARIHAR SWAIN	SATYA NARAYAN MISHRA 4	//	
		VS	VS	0	
128	D-CONTC/36117/2024	BANAMALI MAHAKUD, SECRETARY		//	
		DURYODHAN BEHERA	ADV.	//	
		VS	VS	0	
129	D-CONTC/36122/2024	SANJAY KUMAR SINGH, IAS		//	
		TULASIRAM MAJHI	ADV.	//	
		VS	VS	0	
130	D-CONTC/36123/2024	SUDHANSU SEKHAR MISHRA, DISTRICT PROJECT COORDINATOR		//	
		KEDARNATH MAJHI	ADV.	//	
		VS	VS	0	
131	D-CONTC/36161/2024	SUDHANSU SEKHAR MISHRA, DISTRICT PROJECT COORDINATOR		//	
		LAXMIDHAR SWAIN	SUDHIR KUMAR PATRA	//	
		VS	VS	0	
132	D-CONTC/36176/2024	RANJAN CHOPRA, IAS		//	
		NABIN KISHORE PATEL	ADV.	//	
		VS	VS	0	
133	D-CONTC/36177/2024	SASWATA MISHRA, IAS		//	
		LENIN KUMAR SAHU	ADV	//	AOR20220001586C202400031
		VS	VS	0	
134	D-CONTC/36178/2024	ASWINI KUMAR MISHRA, ADDL. SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.		//	
		BIBHUTI BHUSAN SAHOO	ADV	//	AOR20220001727C202400013
		VS	VS	0	
135	D-CONTC/36181/2024	ASWATHY, COMM. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT.		//	
		CHANDRAKANTI PANDEY	ADV.	//	
		VS	VS	0	
		SASWATA MISHRA, IAS		//	
136	D-CONTC/36182/2024	SURENDRA GOCHHAYAT	AUROBINDA SAHOO	//	AOD20220003080C202400024
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CONTC/36184/2024	PUSHPASHREE SANDIL OAS ANADI CHARANA PRUSETH VS SASWATA MISHRA, IAS	ADV. VS	// // ()	
138	D-CONTC/36186/2024	SURABHI THANAPATI VS ASWATHY S IAS	AUROBINDA SAHOO VS	// // ()	AOD20220003080C202400025
139	D-CONTC/36188/2024	ROHITASWA NAIK VS SASWATA MISHRA, IAS	ADV. VS	// // ()	
140	D-CONTC/36190/2024	RANCHANA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// // ()	
141	D-CONTC/36192/2024	BHUBANESWAR PRADHAN VS SASWATA MISHRA, IAS	ADV. VS	// // ()	
142	D-CONTC/36194/2024	MOTIMALA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// // ()	
143	D-CONTC/36197/2024	CHANDRAKANTI DEVI VS VISHAL KUMAR DEV, IAS	ADV. VS	// // ()	
144	D-CRLA/24993/2024	DAKTAR PADHAN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOLANGIR SADAR /92 /2014 () //	
145	D-CRLA/25038/2024	PANCHANAN KANHAR VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	VIGILANCE PS (BERHAMPUR) /9 /2017 () //	
146	D-CRLA/25102/2024	AKSHAYA PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	ANGUL TOWN /741 /2020 () //	
147	D-CRLA/25109/2024	BASANTA SETHI @ BASANTA KUMAR SETHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	JAGANNATHA PRASAD /192 /2019 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLA/25116/2024	TRILOCHAN SETHI VS STATE OF ODISHA	GOURI MOHAN RATH VS	CUTTACK VIGILANCE /19 /2017 () //	AOR20220001651C202400016
149	D-CRLLP/25081/2024	STATE OF ODISHA VS SIMANCHAL MANDAL	SANGRAM DAS, S.C.V VS	KORAPUT VIGILANCE /32 /2010 () //	AOR20220001542C202400016
150	D-CRLLP/25087/2024	STATE OF ODISHA VS SUSHANTA TUDU @SITA	SANGRAM DAS,S.C.V VS	SAMBALPUR VIGILANCE /67 /2014 () //	AOR20220001542C202400018
151	D-CRLLP/25089/2024	STATE OF ODISHA VS RUDRA PRASAD RATNALU	Sangram Das VS	// () //	AOR20220001542C202400017
152	D-CRLMA/24972/2024	SABHYARANI ROUT VS MADAN MOHAN JENA	SANKET KANUNGO VS	//0 () //	
153	D-CRLMA/25115/2024	BHARAT RAMKRUSHNA SURADAKAR VS STATE OF ODISHA	ADV. VS	KALIMELA /131 /2022 () //	
154	D-CRLMC/24908/2024	RATNAKAR MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	SUKINDA /3 /2014 () //	AOR20230000820C202400020
155	D-CRLMC/24917/2024	ULLASH BHOI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /131 /2021 () //	
156	D-CRLMC/24929/2024	SISIR KUMAR NAYAK VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	CUTTACK VIGILANCE /16 /2006 () //	
157	D-CRLMC/24940/2024 CRLMC/3116/2024	ABHAYA KUMAR SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /468 /2023 J.M.F.C,AUL(Kendrapara) ICC/0000012/2024	
158	D-CRLMC/24947/2024	AJIT KUMAR SWAIN VS PITAMBAR MOHANTY	C.KASTURI VS	//0 () //	
159	D-CRLMC/24948/2024	RAMA @ RAMA CHANDRA MADKAMI	ASIT KUMAR JENA	MATHILI /11 /2010	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CRLMC/24957/2024	STATE OF ODISHA RASMITA NAYAK	UNMESH CHANDRA JENA	TIHIDI /319 /2019	
		VS	VS	()	
161	D-CRLMC/24959/2024	STATE OF ODISHA NARESH NAYAK	UNMESH CHANDRA JENA	BHADRAK RURAL /26 /2023	
		VS	VS	()	
162	D-CRLMC/24963/2024	STATE OF ODISHA SABITA BHANJA	RAMAKANTA PANDA	GOPALPUR /173 /2023	
		VS	VS	()	
163	D-CRLMC/24967/2024	STATE OF ODISHA SANTOSH KUMAR AGRAWAL	ANITA SAHOO	TUSRA /41 /2015	
		VS	VS	()	
164	D-CRLMC/24974/2024	STATE OF ODISHA PRATAP KUMAR MEHER	JAGABANDHU SAHU	SAMBALPUR VIGILANCE /2 /2018	
		VS	VS	()	
165	D-CRLMC/24977/2024	STATE OF ODISHA SAROJ SAMAL	DIPTI RANJAN MOHAPATRA	BINJHARPUR /242 /2019	
		VS	VS	()	
166	D-CRLMC/24985/2024	STATE OF ODISHA ADITYA AGARWAL	ARUN KUMAR ACHARYA	PAHALA /244 /2023	
		VS	VS	()	
167	D-CRLMC/24994/2024	STATE OF ODISHA SHANTANU KUMAR PANIGRAHI	BHABANI SHANKAR DASPARIDA	SAHADEV KHUNTA /399 /2023	
		VS	VS	()	
168	D-CRLMC/24999/2024	STATE OF ODISHA SRIDHAR SAHOO	DR. PURUSOTTAM CHULI	DAITARI /34 /2003	
		VS	VS	()	
169	D-CRLMC/25006/2024	STATE OF ODISHA BINOD KHORA	RAJIB LOCHAN PATNAIK	MACHHKUND /8 /2020	
		VS	VS	()	
170	D-CRLMC/25030/2024	STATE OF ODISHA ASWAINI KUMAR DHAL@BAPI	AMULYA RATNA PANDA	BINJHARPUR /183 /2006	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLMC/25036/2024	STATE OF ODISHA ASHIS KUMAR DEBTA VS	HIMANSU SEKHAR MISHRA VS	// SAMBALPUR VIGILANCE /45 /2021 ()	
172	D-CRLMC/25037/2024	STATE OF ODISHA(VIG.) BAKHARI MIAN VS	PARTHA SARATHI DAS VS	// KODALA /67 /2012 ()	AOD20240000364C202400023
173	D-CRLMC/25045/2024	STATE OF ODISHA JAGABANDHU SAHU VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202400068
174	D-CRLMC/25047/2024	STATE OF ODISHA PRABHAKAR SENAPATI VS	GUNAKAR MISHRA VS	// GOSANINUAGAM /24 /2016 ()	AOD20220001937C202400006
175	D-CRLMC/25050/2024	STATE OF ODISHA PRAVANJAN BEURA VS	MANORANJAN MISHRA VS	// JAGATSINGPUR /13 /2019 ()	
176	D-CRLMC/25052/2024	STATE OF ODISHA ABHINAB NAIK VS	SATYA NARAYAN MISHRA 4 VS	// KHARIAR /78 /2023 ()	
177	D-CRLMC/25062/2024	STATE OF ODISHA RASHMIRANJAN MOHANTY VS	PRABHU PRASANNA BEHERA VS	// BALIMI /234 /2023 ()	
178	D-CRLMC/25072/2024	STATE OF ODISHA JAYANTA TIADI @ JAYANTA KU TIADI VS	SNEHASISH BEHERA VS	// MALKANGIRI /160 /2019 ()	
179	D-CRLMC/25076/2024	STATE OF ODISHA NAJBUL SARKAR VS	BIJAY KUMAR MOHANTY VS	// //0 ()	
180	D-CRLMC/25098/2024	STATE OF ODISHA MANGULI SWAIN @ MANGA VS	SAKTIDHARA MISHRA VS	// PARADEEP LOCK /74 /2012 ()	
181	D-CRLMC/25106/2024	STATE OF ODISHA KENCHU PAL @ SANJAYA PALA VS	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /114 /2022 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/25111/2024	RAJAT PAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	SORO /347 /2018 () //	
183	D-CRLMC/25119/2024	NISHIKANTA SETHI @ LULU VS STATE OF ODISHA	ASHOK DAS VS	GOLANTHARA (BERHAMPUR) /112 /2022 () //	
184	D-CRLMC/25126/2024	SUNIL KUMAR MISHRA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	BANDOMUNDA /80 /2019 () //	
185	D-CRLMC/25130/2024	KARNA NAIK @ KAREN VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	ANGUL TOWN /684 /2020 () //	
186	D-CRLMC/25131/2024	KULA SWAIN @ KULAMANI SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /9 /2009 () //	
187	D-CRLMC/25132/2024	DHARMENDRA NAYAK VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	MOHANA /107 /2023 () //	
188	D-CRLMC/25134/2024	SANJIBANI KARKARA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	NABARANGAPUR TOWN /203 /2014 () //	
189	D-CRLMC/25135/2024	CHANDU SHA @ CHANDU KHAN VS STATE OF ODISHA	DEBASHIS ROURAY VS	PIPLI /550 /2022 () //	
190	D-CRLMP/24914/2024	BASANTA KUMAR SWAIN VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	//0 () //	
191	D-CRLMP/24952/2024	DEBASHISH MOHAPATRA VS STATE OF ODISHA	MOHIT AGARWAL VS	//0 () //	
192	D-CRLMP/24995/2024	SURENDRA KUMAR BEBARTA VS SPECIAL SECY. TO GOVT., OF ODISHA, HOME DEPT., BBSR	LALIT NARAYAN PATTNAIK VS	JATNI P.S. /293 /2024 () //	
193	D-CRLMP/25020/2024	TIKESWAR SAHU	PRANAB KUMAR SAMANTRAY	BARKOTE /452 /2023	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/25043/2024	RENUBALA DAS	SANJIB MOHANTY	//	AOR20220001611C202400007
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/25074/2024	ROHITA KUMAR BEURA	AJIT CHANERA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/25091/2024	SOUDAMINI MUDULI	SANJIT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/25095/2024	SAKUNTALA SETHI	SANJIT MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMP/25097/2024	KABITA MOHAPATRA	JAYADEBA BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLREV/25026/2024	RANJAN KUMAR PATEL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLREV/25084/2024	ASHOK DASH	ALOK KUMAR PANDA	BISSAMCUTTACK /58 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLREV/25133/2024	SUBHASHREE DIBYADARSHINI PANI		/ /0	
		VS	VS	()	
		AKITOSH SARANGI		//	
202	D-FAO/35893/2024	MANAGER T.P.CELL, M/S. NEW INDIA ASSURANCE COMPANY, BENGALURU	CAJYD, BEHARABAS	//	
		VS	VS	()	
		SUNAKAR MAJHI		//	
203	D-FAO/35900/2024	SUKANTI MOHANTY	SATYABAN SAHOO	//	
		VS	VS	()	
		UNION OF INDIA		//	
204	D-FAO/35906/2024	MINATI BHUYAN @ SMT. MINATI BHUYAN	SATYABAN SAHOO	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-FAO/35911/2024	UNION OF INDIA KAUSHALYA DEVI VS	SATYABAN SAHOO VS	// // 0	
206	D-FAO/35941/2024	UNION OF INDIA GOVERNING BODY OF BRAHMESWAR MAHAVIDYALAYA, VS	DILIP KUMAR MOHAPATRA VS	// // 0	
207	D-FAO/35976/2024	RATNKAR TARAI SUGI MURMU VS	DEEPALI MAHAPATRA VS	// // 0	
208	D-FAO/35977/2024	UNION OF INDIA KRISHNA NAYAK VS	DEEPALI MAHAPATRA VS	// // 0	
209	D-FAO/35984/2024	UNION OF INDIA D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS	AKUMEDRA KUMAR GHOSE VS	// // 0	
210	D-FAO/36193/2024	KIRAN DEVI SARASWATI PRADHAN VS	AKASH KUMAR BORAL VS	// // 0	
211	D-LAA/35877/2024	STATE OF ODISHA SUB COLLECTOR CUM CHAIRMAN, REGULATE MARKETING VS	REGULATORY COMMITTEE, SAMBALPUR VS	// // 0	
212	D-MACA/35927/2024	SPL. LAND ACQUISITION OFFICER, SAMBALPUR KARI JANAKI AMMA VS	PRADEEP KUMAR MISHRA VS	// // 0	
213	D-MACA/35939/2024	KANHU CHARAN SAHU BOIRI GOVINDA VS	PRADEEP KUMAR MISHRA VS	// // 0	
214	D-MACA/35953/2024	SAYED ANWAR ALI MITHUN JAGADEV VS	KAILASH CHANDRA PANDA VS	// // 0	
215	D-MACA/36042/2024	CHAKRAPANI ROUT D.M.,NEW INDIA ASSURANCE CO.LTD., SAMBALPUR VS	PRASANTA KUMAR MAHALI VS	// // 0	
		DIBYARANI PANDIA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-MACA/36097/2024	THE DIVISIONAL MANAGER, M/S NEW INDIA ASSURANCE CO. LTD., BBSR VS DALIMBA KISHAN	SANDEEP KUMAR SUNDARARAJ VS	// () //	
217	D-MACA/36124/2024	D.M., UNITED INDIA INSURANCE CO.LTD., BBSR VS SEHNAZ FATMA	RAMESH CHANDRA SAHOO - 1 VS	// () //	
218	D-MACA/36167/2024	VATTI @ WATTI KUTTY GANESH VS SUJATA PUROHIT	KAPILA CHARAN NAYAK VS	// () //	
219	D-MACA/36169/2024	MANDAKINI BHOSAGAR VS SURYAKANTA PANDA	KAPILA CHARAN NAYAK VS	// () //	
220	D-MATA/35886/2024	PULLET @ P.JAGUNU ACHARY VS PULLET RAMA DEVI ACHARY	CHANDAN SAMANTARAY VS	// () //	
221	D-MATA/35918/2024 MATA/300/2024	NIRANJAN MOHANTY VS SWAGATIKA DAS	SATYABRATA MOHANTY VS	// JUDGE, FAMILY COURT, JAJPUR (Jajapur) CP/0000185/2020	
222	D-MATA/36090/2024	SANTOSHINI BISHOYI VS SURESH DALAI	MANAS KUMAR CHAND VS	// () //	AOR20220001618C202400243
223	D-MATA/36151/2024	KRUSHNA CHANDRA SAHU VS SASMITA RANI PRUSETH	ANKITA MUKHERJI VS	// () //	
224	D-MATA/36160/2024	SNEHANJALI MOHANTY VS CHANDRAKANTA @ SAUBHAGYA PATTNAIK	PRAVASH CHANDRA JENA VS	// () //	
225	D-RPFAM/35981/2024	PREMALATA SAHOO VS TAPAS CHANDRA SAHOO	MAHESWAR MOHANTY VS	// () //	
226	D-RPFAM/35989/2024 RPFAM/237/2024	ASHOK KUMAR TRIPATHY VS PRIYANSHU TRIPATHY	HRUDANANDA MOHAPATRA VS	// JUDGE FAMILY COURT, BHUBANESWAR (Khordha) CRL.EXN/0000008/2024	
227	D-RPFAM/35997/2024	SHIBANI BAUG	SANTOSH KUMAR DWIVEDY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		DEBASISH POTHAL		//	
228	D-RPFAM/36100/2024	MD. JAKIRUDDIN KHAN	AMLAN SHAKTI PAUL	//	
		VS	VS	0	
		JAVED KHAN		//	
229	D-RSA/35956/2024	NIRMALA DAS@SAMAL	SOUMYA MISHRA	//	
		VS	VS	0	
		NIRANJAN DAS		//	
230	D-RSA/35994/2024	PRESIDENT, SANJAYA MEMORIAL INSTITUTE OF TECHNOLOGY SAMANTARA	CHINHOYI SAMANTARA	//	
		VS	VS	0	
		DR. PRAFULLA KUMAR MISHRA		//	
231	D-RSA/36154/2024	SATYABAN MEHER	MANAS KUMAR CHAND	//	AOR20220001618C202400244
		VS	VS	0	
		MATYALA BHARATA MANGA BHABANI		//	
232	D-RSA/36185/2024	SWORNALATA OJHA	SWARUP KUMAR PATNAIK	//	AOR20220003583C202400004
		VS	VS	0	
		MAMATA SUNDARA		//	
233	D-RSA/36209/2024	NIRMAL CHANDRA MUDULI	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		SARAT CHANDRA MUDULI		//	
234	D-RSA/36211/2024	G. MOHAN RAO	SATYABADI MANTRY	//	
		VS	VS	0	
		ALETI SANTI		//	
235	D-RVWPET/35860/2024	GEETANJALI @ GITANJALI PADHI	KEDAR NATH TRIPATHY	//	AOR20220001284C202400003
		VS	VS	0	
		SURJYANARAYAN PATRA		//	
236	D-RVWPET/36033/2024	GOVERNING BODY OF ISPAT COLLEGE,ROURKELA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-RVWPET/36047/2024	BIJAYA KUMAR SWAIN	AJAYA KUMAR DASH	//	
		VS	VS	0	
		UNION OF INDIA		//	
238	D-RVWPET/36061/2024	KALLIPALLI TUKARAM	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-TRP(C)/35946/2024	STATE OF ODISHA SWAGATIKA RANI MERCY VS DANIAL TETE	LAXMAN PRADHAN VS	// // 0 //	
240	D-TRP(C)/35970/2024	PREMALATA SAHOO VS TAPAS CHANDRA SAHOO	MAHESWAR MOHANTY VS	// 0 //	
241	D-TRP(C)/36065/2024	AYUSH MOHAPATRA VS DEBASHIS KHATEI	DEEPALI MAHAPATRA VS	// 0 //	
242	D-TRP(C)/36072/2024	INDUMATI BEHERA VS SUSANTI SAHU	MANOJ KUMAR NAYAK VS	// 0 //	
243	D-TRP(C)/36200/2024	GAJALA PARWEEN VS SHAIKH ASIF SALIM	SANJAY KUMAR DAS VS	// 0 //	
244	D-TRP(C)/36219/2024	CHINMAYI PANDA VS PRIYABRATA DAS	BYOMAKESH TRIPATHY VS	// 0 //	
245	D-TRPCRL/24941/2024	ALOK NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	MAHAKALPARA /140 /2017 0 //	
246	D-WA/36012/2024	STATE OF ODISHA VS BHUPENDRANATH DAS	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //	LOD20240000172C202400070
247	D-WA/36029/2024	STATE OF ODISHA VS DHANESWAR BEHERA	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //	LOD20240000194C202400010
248	D-WA/36080/2024	SAILABALA MISHRA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	
249	D-WA/36084/2024	DEBENDRA N.MISHRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WA/36086/2024	LIPIKA RAY@LENKA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// () //	
251	D-WA/36095/2024	DEBENDRA NATH MISHRA VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //	
252	D-WA/36107/2024	UNION OF INDIA VS NARAYAN SUKLA	PRASANNA KUMAR PARHI, DY. S.G.I. VS	// () //	
253	D-WA/36147/2024	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION VS RABINDRA KUMAR PRADHAN	WASUDEEP KUMAR DEPT VS	// () //	LOD20240000194C202400011
254	D-WA/36203/2024	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION VS DR GANGADHAR MEHER	GOVIND KUMAR DEPT VS	// () //	LOD20240000172C202400071
255	D-WP(C)/35848/2024	NARMADA CHAUDHURI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// () //	
256	D-WP(C)/35849/2024	HEMANT KUMAR PARIJA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// () //	
257	D-WP(C)/35850/2024	M/S. ADITYA CRAFT AND PAPER PRIVATE LIMITED VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), DEPTT. OF REVENUE, MINISTRY OF FINANCE.	CHITRASEN PARIDA VS	// () //	AOR20220001432C202400001
258	D-WP(C)/35851/2024	SANATANA RANA VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //	AOD20230001163C202400003
259	D-WP(C)/35852/2024	NAYAN PRABHA DHAL VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //	AOR20220001610C202400013
260	D-WP(C)/35853/2024	JAGANNATH BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// () //	
261	D-WP(C)/35854/2024	KRISHNA CHANDRA BEHERA	DILLIP KUMAR MOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/20329/2024	VS STATE OF ODISHA	VS	0 //	
262	D-WP(C)/35855/2024	UMA SANKAR MOHANTA @ UMA SHANKAR MAHANTA	MITRA KUMAR DUTTA	//	AOR20220001570C202400005
		VS NIRJHARINI MOHANTA	VS	0 //	
263	D-WP(C)/35856/2024	BHARAT CH. NAYAK	SARADA PRASAD DASH	//	
		VS STATE OF ODISHA	VS	0 //	
264	D-WP(C)/35857/2024	RAJENDRA KUMAR SAHU	SAROJ KUMAR PADHY	//	
	WP(C)/20337/2024	VS BRANCH MANAGER, AXIS BANK LTD., BARGARH	VS	0 //	
265	D-WP(C)/35858/2024	SAROJ KUMAR SAHU	SUMAN MITRA	//	
	WP(C)/20355/2024	VS STATE OF ODISHA	VS	0 //	
266	D-WP(C)/35861/2024	KAVIRAJ SWAIN	LALATENDU SAMAL	//	
		VS STATE OF ODISHA	VS	0 //	
267	D-WP(C)/35862/2024	CHANDRAPRAVA DEI	PRANAB RANJAN CHHATOI	//	
	WP(C)/20342/2024	VS STATE OF ODISHA	VS	0 //	
268	D-WP(C)/35863/2024	SUNARAM SABAT	SARADA DASH	//	
		VS STATE OF ODISHA	VS	0 //	
269	D-WP(C)/35864/2024	SAROJA KANTA PRADHAN	ANIL KUMAR DAS	//	
		VS STATE OF ODISHA	VS	0 //	
270	D-WP(C)/35865/2024	ARABINDA PRADHAN	SARADA DASH	//	
	WP(C)/20345/2024	VS STATE OF ODISHA	VS	0 //	
271	D-WP(C)/35866/2024	RAJU TAREI	SANJIB KUMAR BHANJADEO	//	
	WP(C)/20322/2024	VS STATE OF ODISHA	VS	0 //	
272	D-WP(C)/35867/2024	DOUBLE D CONSTRUCTION PVT. LTD., KHORDHA	PRAGYANT HARICHANDAN	//	
	WP(C)/20364/2024	VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		THE COMMISSIONER, THE DEPT. OF FINANCE, GOVT. OF ODISHA, CUTTACK		//	
273	D-WP(C)/35868/2024	K.RAJALAXMI DAS	DIPTI RANJAN BHOKTA	//	
	WP(C)/20292/2024	VS	VS	0	
		STATE OF ODISHA		//	
274	D-WP(C)/35869/2024	SUNARAM SABAT	SARADA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
275	D-WP(C)/35870/2024	SUNARAM SABAT	SUMANTA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
276	D-WP(C)/35871/2024	TRIBIKRAM PANIGRAHI	BIJAYA KUMAR PATTANAIAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
277	D-WP(C)/35872/2024	SUNARAM SABAT	SRIKHETRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
278	D-WP(C)/35873/2024	SUNARAM SABAT	SUMANTA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
279	D-WP(C)/35875/2024	SUNARAM SABAT	ASITA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
280	D-WP(C)/35876/2024	SUNARAM SABAT	SRIKHETRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
281	D-WP(C)/35878/2024	SUNARAM SABAT	SRIKHETRA MISHRA	//	
	WP(C)/20343/2024	VS	VS	0	
		STATE OF ODISHA		//	
282	D-WP(C)/35879/2024	RAJ KUMAR BHUE	LALIT SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
283	D-WP(C)/35880/2024	SUNARAM SABAT	ASITA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :20/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/35881/2024	KALAPILE MALESU VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
285	D-WP(C)/35882/2024	NABIN CHANDRA PATNAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
286	D-WP(C)/35883/2024	SUNARAM SABAT VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //	
287	D-WP(C)/35884/2024	DALAGANJAN JAL VS STATE OF ODISHA	RAJIB RATH VS	// 0 //	
288	D-WP(C)/35885/2024	GODADHAR CHOUDHURY VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
289	D-WP(C)/35887/2024	MAGETA PALEI VS JOINT COMNR, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	SARADA PRASAD DASH VS	// 0 //	
290	D-WP(C)/35888/2024	GOPAL KRISHNA BHARATI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
291	D-WP(C)/35889/2024	MANJU PALLAI @ MANJULATA PALEI VS JOINT COMMISSIONER SETTLEMENT AND CONSOLIDATION , BERHAMPUR	SARADA PRASAD DASH VS	// 0 //	
292	D-WP(C)/35890/2024	SUSAMA PALEI VS JOINT COMNR, SETTLEMENT AND CONSOLIDATION, GANJAM	SARADA PRASAD DASH VS	// 0 //	
293	D-WP(C)/35891/2024	PRASAD PANIGRAHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
294	D-WP(C)/35892/2024	PUSPALATA PRADHAN VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	// 0 //	
295	D-WP(C)/35894/2024	UNITED SAMITI ACTION	ASHOK KUMAR MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/20339/2024	VS STATE OF ODISHA	VS	0 //	
296	D-WP(C)/35895/2024	ANADI CHARAN JENA VS PARADIP PORT TRUST , GOVT OF INDIA	PARSURAM PARIJA VS	// 0 //	
297	D-WP(C)/35896/2024	RAJAT BEURA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
298	D-WP(C)/35897/2024	M/S. RUDRA EARTH MOVERS, BBSR VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
299	D-WP(C)/35898/2024	BIKASH KUMAR RAY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
300	D-WP(C)/35899/2024	RAJAT BEURA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
301	D-WP(C)/35901/2024	M/S. RUDRA EARTH MOVERS, BBSR VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //	
302	D-WP(C)/35902/2024	PURNA CHANDRA MISRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400052
303	D-WP(C)/35903/2024	RAJ KUMAR PANDEY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
304	D-WP(C)/35904/2024	RAJ KUMAR PANDEY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
305	D-WP(C)/35905/2024	ANIL KUMAR PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400054
306	D-WP(C)/35907/2024	BINAYA KUMAR PATEL VS	MANAS PATI VS	// 0	AOR20220001535C202400055

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/35908/2024	STATE OF ODISHA BRAJA KISHORE ROUT VS CENTRAL BANK OF INDIA	ARUNA KUMAR NAYAK VS	// // 0 //	
308	D-WP(C)/35909/2024	MAHESWAR PATRA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //	
309	D-WP(C)/35910/2024	SITA RAM SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
310	D-WP(C)/35912/2024	RAJENDRA KUMAR SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
311	D-WP(C)/35913/2024	BALAKRUSHNA MALLICK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //	
312	D-WP(C)/35914/2024	PRADEEP KUMAR DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
313	D-WP(C)/35915/2024	NARENDRANATH NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400028
314	D-WP(C)/35916/2024	SUKODEVO LIMMA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
315	D-WP(C)/35917/2024	AKHIL KUMAR MONTRY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //	
316	D-WP(C)/35919/2024 WP(C)/20341/2024	RANJAN KUMAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202400029
317	D-WP(C)/35920/2024	MANMOHAN NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/35921/2024	ARJUNA KUMBHO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
319	D-WP(C)/35922/2024	DANDAPANI MALLICK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //	
320	D-WP(C)/35923/2024	PRADEEP KUMAR BARDHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
321	D-WP(C)/35924/2024 WP(C)/20311/2024	M/S. JAGABANDHU ENTERPRISES PVT. LTD., BBSR VS STATE OF ORISSA	SAGARIKA SAHOO VS	// 0 //	
322	D-WP(C)/35925/2024	SANTI KUSHA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
323	D-WP(C)/35926/2024	MANUEL EKKA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //	
324	D-WP(C)/35928/2024	CHITTARANJAN SWAIN VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //	
325	D-WP(C)/35930/2024 WP(C)/20290/2024	RASMITA GAIGARIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
326	D-WP(C)/35931/2024	S.D.O ELECTRICAL (TPSODL) ELECTRICAL SUB DIVISION, BILKIPAN VS DILLIP KUMAR PATRO	SUSANTA KUMAR MISHRA VS	// 0 //	
327	D-WP(C)/35933/2024	PRAFULLA KUMAR JENA VS COLLECTOR AND D.M. GANJAM	SHAKTI DATTA TRIPATHY VS	// 0 //	
328	D-WP(C)/35935/2024	S.D.O ELECTRICAL (TPSODL) ELECTRICAL SUB DIVISION, BILKIPAN VS SARMILA KUAMRI PANIGRAHY	SUSANTA KUMAR MISHRA VS	// 0 //	
329	D-WP(C)/35937/2024	JERBAS DIGAL	SUSANTA KUMAR MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ORISSA		//	
330	D-WP(C)/35942/2024	JASHOBANTA ROUT	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK			
331	D-WP(C)/35943/2024	BIJAYA LAXMI MISHRA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/35945/2024	DR. SALIL KUMAR NAYAK	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		PRINCIPAL ACCOUNTANT GENERAL (A AND E) ODISHA		//	
333	D-WP(C)/35948/2024	DAITARI BEHERA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE ADDITIONAL CT AND GST OFFICER, CUTTACK-2,		//	
334	D-WP(C)/35950/2024	UMASHANKAR ACADEMY OF MEDICAL SCIENCE , DEBARPADA	DEBARPADA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/35951/2024	SD.KALIMULLA KHAN @ SAYED KALIMULLA KHAN	SK. ZAFARULLA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/35952/2024	JESHAN KUMAR NAYAK	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/35955/2024	NABAKISHORE NANDA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/35957/2024	GAYATRI BEHERA	JITENDRA KUMAR DIGAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/35958/2024	DR.SUNITA SEN	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/35959/2024	SUFIYAN KHAN	DAYANIDHI MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/35960/2024	STATE OF ODISHA BIJAYA KUMAR PRADHAN VS	PRAVAT KUMAR NAYAK VS	// // 0	
342	D-WP(C)/35961/2024	STATE OF ODISHA DEBABANDANA APATA VS	AKSHAYA KUMAR PANDEY VS	// // 0	
343	D-WP(C)/35963/2024	THE COLLECTOR CUM D.M. GANJAM BHABINI @ BHABANI ROUT VS	MAHESWAR MOHANTY VS	// // 0	
344	D-WP(C)/35964/2024	STATE OF ODISHA RAMA CHANDRA DAS VS	PRAVAT KUMAR NAYAK VS	// // 0	
345	D-WP(C)/35967/2024	STATE OF ODISHA BIRANCHI NARAYAN MAHARANA VS	PRAVAT KUMAR NAYAK VS	// // 0	
346	D-WP(C)/35968/2024	STATE OF ODISHA MAMALI SAMAL VS	PRADEEP KUMAR PANDA VS	// // 0	
347	D-WP(C)/35971/2024	STATE OF ODISHA PRABHAKAR MAJHI VS	DEBABRATA RATH VS	// // 0	
348	D-WP(C)/35973/2024	STATE OF ODISHA KISMATUN BIBI VS	DIPTI RANJAN BHOKTA VS	// // 0	
349	D-WP(C)/35974/2024	STATE OF ORISSA PRAMOD KUMAR MOHANTY VS	SARAT KUMAR BEHERA VS	// // 0	
350	D-WP(C)/35975/2024	STATE OF ODISHA MIHIR KUMAR SAHU VS	SIBAPRASAD PATI VS	// // 0	
351	D-WP(C)/35978/2024	STATE OF ODISHA PRAGNYA PARAMITA SAHOO VS	BHABANI SANKAR DAS VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/35979/2024	SATYABADI CONSTRUCTION PVT. LTD., BHUBANESHWAR	SWARU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
353	D-WP(C)/35980/2024	FALGUNI MAJHI	JEETENDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
354	D-WP(C)/35982/2024	MAYADHAR PUHAN	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
355	D-WP(C)/35983/2024	SARAT CHANDRA MAJHI	DEBABRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
356	D-WP(C)/35986/2024	CHITTARANJAN SENAPATI	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
357	D-WP(C)/35987/2024	TUSAR KUMAR SAHU	SIBAPRASAD PATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
358	D-WP(C)/35988/2024	ARUN KUMAR DAS	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
359	D-WP(C)/35990/2024	SIBA PRASAD PANDA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		PUNJAB NATIONAL BANK		//	
360	D-WP(C)/35991/2024	BHAKTA RANA	SUBHANKAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
361	D-WP(C)/35992/2024	MAINA HEMBRAM	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
362	D-WP(C)/35993/2024	SAGARIKA DAS	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
363	D-WP(C)/35995/2024	PRADYUMNA KUMAR SETHI	DURGESH NARAYAN RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/35996/2024	RATNAMANJARI TRIPATHY	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/35998/2024	MAA SARALA S.H.G , ANGUL	SANTOSH KUMAR DWIVEDY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/35999/2024	DEBANANDA PRADHAN	SWAPNIL ROY	//	AOR20220001600C202400027
		VS	VS	()	
		TAHASILDAR CUM LAND ACQUISITION OFFICER,NH 6,(49),DEOGARH		//	
367	D-WP(C)/36000/2024	DURGA PRASAD MOHANTY	SATYAJIT SRIVASTAV	//	
		VS	VS	()	
		STATE ELECTION COMMISSION, BBSR		//	
368	D-WP(C)/36001/2024	ELIS PURTY	SUBHANKAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/36002/2024	PADMABATI PATNAIK	NEELAKANTHA PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/36003/2024	SANJAY KUMAR RAY	BIRAJA PRASANNA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/36004/2024	PANKAJINI NAYAK	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/36006/2024	JATAK SAHOO	RAMESH CH. BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/36007/2024	RAJ KISHORE NAYAK	JUDHISTHIR SAHOO	//	AOD20220003315C202400014
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/36008/2024	HARISH CHANDRA BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/36009/2024	STATE OF ODISHA M/S HARA PRASAD RATH VS UNION OF INDIA	BIRAJA PRASANNA DAS VS	// // 0 //	
376	D-WP(C)/36010/2024	GITANJALI JETHI VS INCOME TAX OFFICER,CUTTACK	KAJAL SAHOO VS	// // 0 //	AOR20220001613C202400067
377	D-WP(C)/36013/2024	SANGHAMITRA PATNAIK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //	
378	D-WP(C)/36014/2024	SWAPNA RANI MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //	
379	D-WP(C)/36015/2024	ASHOK KUMAR MOHANTY VS NATIONAL WATER DEVELOPMENT AGENCY , NEW DELHI	SWAPNA KUMAR OJHA VS	// // 0 //	
380	D-WP(C)/36017/2024	BIJAYALAXMI PARAMANIK @ PARIMANIKA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// // 0 //	
381	D-WP(C)/36018/2024	OM BBS COLLEGE OF NURSING, BERHAMPUR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //	
382	D-WP(C)/36019/2024	MANDANGI USHA @ M.USHA VS COLLECTOR, RAYAGADA	GOPINATH MISHRA VS	// // 0 //	
383	D-WP(C)/36021/2024	PIYUSH KUMAR ROUT VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// // 0 //	
384	D-WP(C)/36023/2024	BIJAY KUMAR PUHANA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // 0 //	
385	D-WP(C)/36024/2024	DINESH PRASAD SAHA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :20/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/36028/2024	BIBHU PRASAD TRIPATHY VS ANNAPURNA MISHRA	PRADEEP KUMAR PANDA VS	// 0 //	
387	D-WP(C)/36031/2024	SUPRAVA PADHI VS TAPAN KUMAR NAHAK	DEBASISH PATNAIK VS	// 0 //	
388	D-WP(C)/36034/2024	SUPRAVA MAHAPATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //	
389	D-WP(C)/36035/2024	BISWAJIT MOHAPATRA VS THE AUTHORISED OFFICER , STATE BANK OF INDIA	SWARUP KUMAR PATNAIK VS	// 0 //	
390	D-WP(C)/36036/2024	SANTILATA RANA VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //	
391	D-WP(C)/36037/2024	BHAGABATA RAUT VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
392	D-WP(C)/36038/2024	RASMITA PANDA @ RASHMITA PATRO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
393	D-WP(C)/36040/2024	NARAYAN ARSHAL VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //	
394	D-WP(C)/36041/2024	SUKESINI SARANGI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
395	D-WP(C)/36043/2024	RAJESWARI SARAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
396	D-WP(C)/36044/2024	SANJAYA BEHERA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
397	D-WP(C)/36045/2024	KAILASH PANI	ANUGRAHA NARAYAN SAMANTRAY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		AUTHORISED OFFICER, INDIAN BANK, BBSR		//	
398	D-WP(C)/36046/2024	DR.RABI NARAYN DHAR	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/36048/2024	TILATAMA LIMA	BASUDEV MISHRA	//	
		VS	VS	0	
		SUB COLLECTOR, KORAPUT		//	
400	D-WP(C)/36049/2024	BISWANATH NAYAK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/36050/2024	RAJAKISHOR SAHOO	LINGARAJ SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/36051/2024	SAGAR SAHOO	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400064
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/36052/2024	DUSHMANTA MALLICK	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/36054/2024	ARPITA AUROSUKHA SAHOO	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/36055/2024	ANATH KUMAR ROUT	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400065
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/36056/2024	ANUPAMA KHOSLA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/36057/2024	BAVYA HEALTH SERVICES PVT.LTD	NARESH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/36058/2024	SOURIBALA PALAI	UMAKANTA MISHRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/36060/2024	STATE OF ODISHA PATITAPABAN SWAIN VS	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202400003
410	D-WP(C)/36063/2024	STATE OF ODISHA HARIHAR PANI VS	GOPAL KRUSHNA MOHANTY VS	// // ()	
411	D-WP(C)/36066/2024	STATE OF ODISHA DOLLY VERMA VS	SRINIBASH SATAPATHY VS	// // ()	
412	D-WP(C)/36068/2024	THE SECY MINISTRY OF AYUSH, GOVT OF INDIA BIRABARA BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()	
413	D-WP(C)/36070/2024	STATE OF ODISHA SITARAM PATRA VS	SUSHANT KUMAR PRADHAN VS	// // ()	
414	D-WP(C)/36076/2024	STATE OF ODISHA LALA ASWINI PRASAD RAY VS	BHAGABAN BEHERA VS	// // ()	
415	D-WP(C)/36077/2024	THE AUTHORISED OFFICER, HDFC LTD., BBSR ARCHANA SAMANTARAY VS	ANJAN KUMAR BISWAL VS	// // ()	
416	D-WP(C)/36082/2024	STATE OF ODISHA DEBASHIS HAZRA VS	ASWINI KUMAR SAHOO VS	// // ()	
417	D-WP(C)/36089/2024	SRI JAGANNATH MAHAPRAVU BIJE, PURI MANJULATA PATRA VS	AKSHAYA KUMAR SAHOO VS	// // ()	
418	D-WP(C)/36091/2024	STATE OF ODISHA SATYARANJAN DAS VS	ANJAN KUMAR BISWAL VS	// // ()	
419	D-WP(C)/36092/2024	STATE OF ODISHA ANATH KUMAR ROUT VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202400066
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/36094/2024	DEBENDRA PRASAD DAS VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	
421	D-WP(C)/36096/2024	UMAKANTA GHADEI VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	AOD20220003080C202400022
422	D-WP(C)/36099/2024	M/S. P.K. MININGS PVT. LTD., KHURDA VS REGISTRAR, CGIT CUM LABOUR COURT, KHURDA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
423	D-WP(C)/36102/2024	MONALISA HOTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
424	D-WP(C)/36104/2024	NRUSINGH CHARANA MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
425	D-WP(C)/36108/2024	RAJENDRA PRASAD PANDA VS PRINCIPAL SECY, GOVT. OF ODISHA, BBSR	PARSURAM MOHAPATRA VS	// 0 //	
426	D-WP(C)/36111/2024	RAMACHANDRA PRADHAN VS PRINCIPAL SECRETARY TO GOVT , WORKS DEPARTMENT LOKA SEVA BHAWAN	UMESH CHANDRA MOHANTY VS	// 0 //	
427	D-WP(C)/36113/2024	GURPREET SINGH VS THE STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //	
428	D-WP(C)/36115/2024	HEMANTA KUMAR PARIDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
429	D-WP(C)/36118/2024	RADHASHYAM BARIK VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //	
430	D-WP(C)/36119/2024	DHYANARANJAN SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
431	D-WP(C)/36120/2024	PUSPANGINI JOSHI	RANJIT MOHANTY	//	

ORISSA HIGH COURT**FILING REPORT AS ON :20/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
432	D-WP(C)/36121/2024	STATE OF ODISHA AKSHAYA KUMAR BARIK	SAILABALA JENA	//	
		VS	VS	0	
433	D-WP(C)/36125/2024	STATE OF ODISHA BHIMASEN SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
434	D-WP(C)/36126/2024	STATE OF ORISSA BATAKRISHNA ROUT	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
435	D-WP(C)/36127/2024	STATE OF ODISHA M/S. PAYIK SENTINELS PVT. LTD., BBSR	SAILABALA JENA	//	
		VS	VS	0	
436	D-WP(C)/36128/2024	ODISHA STATE BEVERAGES CO. LTD., BBSR KALU CHARAN ROUT	BAIDHAR SAHOO	//	
		VS	VS	0	
437	D-WP(C)/36129/2024	REGISTRAR COOPERATIVE SOCIETIES , ODISHA ALLADIN MISHRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
438	D-WP(C)/36130/2024	STATE OF ODISHA SUKANTA CHARAN DAS	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
439	D-WP(C)/36132/2024	STATE OF ORISSA SANTOSH KUMAR MOHAPATRA	AUROBINDA SAHOO	//	AOD20220003080C202400023
		VS	VS	0	
440	D-WP(C)/36133/2024	STATE OF ODISHA GANESWAR SUBUDHI	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
441	D-WP(C)/36134/2024	STATE OF ODISHA GAYATREE SAHOO	JUDHISTHIR SAHOO	//	AOD20220003315C202400016
		VS	VS	0	
442	D-WP(C)/36135/2024	STATE OF ODISHA KRUPASINDHU BEHERA	PREMANANDA MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/36136/2024	STATE OF ODISHA UDAYA KUMAR SWAIN VS	GOKULANANDA SAHU VS	// // 0	
444	D-WP(C)/36137/2024	REGISTRAR, COOPERATIVE SOCIETIES , ODISHA GHANASHYAM PUROHIT VS	PREMANANDA MOHANTY VS	// // 0	
445	D-WP(C)/36138/2024	STATE OF ODISHA DEBASISH MOHAPATRA VS	KANANBALA ROY CHOUDHURY VS	// // 0	
446	D-WP(C)/36139/2024	PRINCIPAL COMNR OF INCOME TAX, AAYAKAR BHAWAN, BBSR SAKHINA NAYAK VS	NIRANJAN PANDA VS	// // 0	
447	D-WP(C)/36140/2024	STATE OF ODISHA RABINDRA NATH PRADHAN VS	JYOTIRMAY GUPTA VS	// // 0	
448	D-WP(C)/36141/2024	STATE OF ODISHA SUSHANTA KUMAR MUND VS	KUNAL KUMAR SWAIN VS	// // 0	
449	D-WP(C)/36142/2024	STATE OF ODISHA AKSHAYA KUMAR PANDA VS	JYOTIRMAY GUPTA VS	// // 0	
450	D-WP(C)/36143/2024	STATE OF ODISHA SASMITA BEHERA VS	AMITAV TRIPATHY VS	// // 0	
451	D-WP(C)/36144/2024	ODISHA INFORMATION COMMISSIONER , BHUBANESWAR RASMI RANJAN DASH VS	PANCHANAN PANIGRAHI VS	// // 0	AOD2024000001C202400249
452	D-WP(C)/36145/2024	STATE OF ODISHA RANJAN KUMAR SHARMA VS	JYOTIRMAY GUPTA VS	// // 0	
453	D-WP(C)/36146/2024	STATE OF ODISHA PURNA CHANDRA RAJ GURU VS	PREMANANDA MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/36148/2024	KRUSHNA CHAITANYA SADUAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
455	D-WP(C)/36149/2024	HARAWATI PALO VS STATE OF ODISHA	Amarendra Prasad Sahoo VS	// 0 //	AOD20220001998C202400008
456	D-WP(C)/36150/2024	SARASWATI COLLEGE OF NURSING, KHURDA VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
457	D-WP(C)/36152/2024	RENUKA BHUMIJ VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
458	D-WP(C)/36153/2024	SANKARSEN JENA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
459	D-WP(C)/36155/2024	RAJAJEMA PRADHAN VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //	
460	D-WP(C)/36156/2024	SRADHANJALI DORA VS MANAGER CLAIMS LEGAL, M/S. MAGMA HDI GENERAL INSURANCE COMPANY, KOLKATA/	SUPRIYO RANJAN MAHAPATRA VS	// 0 //	
461	D-WP(C)/36157/2024	PREMARAJ DASH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
462	D-WP(C)/36158/2024	SUBHASHREE KHANDAPATRA VS STATE OF ODISHA	MONOMOY BASU VS	// 0 //	
463	D-WP(C)/36159/2024	ODISHA GRAMYA BANK IRC VILLAGE BRANCH VS THE ADDITIONAL PRINCIPAL SECY, DIRECTORATE OF HORTICULTURE, BBSR	AUROVINDA MOHANTY VS	// 0 //	
464	D-WP(C)/36162/2024	BHARAT KANHAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
465	D-WP(C)/36163/2024	ODISHA GRAMYA BANK, IRC VILLAGE BRANCH, BBSR	AUROVINDA MOHANTY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE CHIEF ENGINEER, RWD, BBSR		//	
466	D-WP(C)/36164/2024	M/S. S.K.SINGH AND CONSTRUCTION, ROURKELA	SOMANATH MISHRA	//	
		VS	VS	0	
		ASST. DIRECTOR (REVENUE-II), ESI CORPORATION, BBSR		//	
467	D-WP(C)/36166/2024	RAMPYARI TURI	ANKITA MUKHERJI	//	
		VS	VS	0	
		BANK OF BARODA		//	
468	D-WP(C)/36168/2024	BAISAKHI HOTELS AND RESORTS PVT. LTD, SUNDERGARH	MANMAYA KUMAR DASH	//	
		VS	VS	0	
		UNION OF INDIA		//	
469	D-WP(C)/36170/2024	BAJRANGLAL AGRAWAL	SOUMYA MISHRA	//	
		VS	VS	0	
		THE COMNR OF ENDOWMENT, BBSR		//	
470	D-WP(C)/36171/2024	SRIBASHHYA ROURAY	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/36172/2024	NARA SASMAL	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/36173/2024	CHANDRAMANI PRADHAN	DR.PATANJALI TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/36175/2024	SUSHREE SUPRIYA MOHAPATRA	RAJJEET ROY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/36179/2024	KAMAL KISHOR AGRAWAL	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/36180/2024	CHANDRASEKHAR MISHRA	MANMAYA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
476	D-WP(C)/36183/2024	DASARATHI DHAL	PREMANANDA MOHANTY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/36187/2024	STATE OF ODISHA CHITTARANJAN KANHAR VS	AJIT KUMAR MOHANTY VS	// // 0	
478	D-WP(C)/36189/2024	STATE OF ORISSA APURBA KUMAR BISWAL VS	NITYANANDA PANDA VS	// // 0	
479	D-WP(C)/36191/2024	AUTHORIZED OFFICER, CANARA BANK REGIONAL OFFICE AKSHAYA KUMAR SAHOO VS	SAIBRATA RATH VS	// // 0	
480	D-WP(C)/36195/2024	NATIONAL THERMAL POWER CORPORATION LTD., NEW DELHI ITISHREE GHADEI VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
481	D-WP(C)/36196/2024	STATE OF ODISHA CHANDRA SEKHAR MISHRA VS	MANOJ KUMAR MOHANTY VS	// // 0	
482	D-WP(C)/36198/2024	STATE OF ODISHA SUNITA SENAPATI VS	SAIBRATA RATH VS	// // 0	
483	D-WP(C)/36199/2024	STATE OF ODISHA PRASANTA KUMAR HALDAR VS	AMIT PRASAD BOSE VS	// // 0	
484	D-WP(C)/36201/2024	JAJPUR MUNICIPALITY ISHAAN INSTITUTE OF MEDICAL SCIENCE, NAYAGARH VS	AMIT PRASAD DASH VS	// // 0	
485	D-WP(C)/36202/2024	STATE OF ODISHA DILLIP KUMAR SAHU VS	SARATHI JYOTI MOHANTY VS	// // 0	
486	D-WP(C)/36205/2024	STATE OF ODISHA SUSANTA KUMAR JENA VS	BISWAJIT NAYAK VS	// // 0	
487	D-WP(C)/36206/2024	STATE OF ODISHA SHEKHA ABUTEHARA VS SANTILATA MISHRA	HRUDANANDA MOHAPATRA VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/36207/2024	SARASHA KUMARI PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
489	D-WP(C)/36208/2024	ANJAN KUMAR NAYAK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //	
490	D-WP(C)/36210/2024	NARASINGHA SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
491	D-WP(C)/36212/2024	LALMOHAN MAHANTA VS LAND ACQUISITION OFFICER, TALCHER	LAXMINARAYAN PATEL VS	// 0 //	
492	D-WP(C)/36213/2024	BEDANANDA SETHY VS TERRITORY MANAGER(RETAIL) BHARAT PETROLEUM CORPORATION LTD	DURGA PRASAD PRADHAN VS	// 0 //	
493	D-WP(C)/36214/2024	JYOTIPRAKASH MOHANTY VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
494	D-WP(C)/36215/2024	M/S.PARIJA ENTERPRISES, CUTTACK VS STATE OF ODISHA	SANDEEP KUMAR JENA VS	// 0 //	
495	D-WP(C)/36216/2024	LATIKA PARIDA VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
496	D-WP(C)/36217/2024	AVINASH KUMAR SINGH VS AO, CANARA BANK, CUTTACK ARM BRANCH	BYOMAKESH TRIPATHY VS	// 0 //	
497	D-WP(C)/36218/2024	KAMILA BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
498	D-WP(C)/36220/2024	PURANDAR PADHI VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //	
499	D-WP(C)/36221/2024	GANGEYA SAHU	LAXMI NARAYAN RAYATSINGH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		BRANCH MANAGER, CANARA BANK, BARAGARH		//	
500	D-WP(C)/36222/2024	DAMBARUDHAR NAYAK	SUSANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-WP(C)/36223/2024	PLABITA SARAF	SIDHARTHA MISHRA	//	
		VS	VS	()	
		JEEVAN RANJAN RAJ		//	
502	D-WP(C)/36224/2024	ZIQITZA HEALTH CARE LTD	SHIBASHISH MISRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/24906/2024	SOUMYA RANJAN OJHA	SARADA PRASAD DASH	KHURDA P.S. /275 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/24909/2024	SARAT BEHERA	AVIRAM PATRA	COLLIERY /52 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/24912/2024	ASHOK KUMAR BISWAL	GURUPRASAD BEHERA	KHANTAPADA /182 /2024	AOR20220000925C202400057
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/24913/2024	RADHESHYAM DANDSENA	SAROJ KUMAR PADHY	BINIKA /272 /2024	
	ABLAPL/9063/2024	VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/24915/2024	SK TUTULI @ SK RAUSAN	GURU PRASAD BEHERA	SORO /723 /2024	AOR20220000925C202400056
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/24916/2024	LOKANATH DAS @ GUDU @ PARA GUDU	TARA PRASAD MOHAPATRA	KUMBHARAPARA /255 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/24919/2024	FAKIRA RANA	TARA PRASAD MOHAPATRA	KHAPRAKHOL /183 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/24920/2024	BIRANCHI DALAI	TARA PRASAD MOHAPATRA	BRAHMAGIRI /391 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/24922/2024 ABLAPL/9064/2024	STATE OF ODISHA NALINIKANTA MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// CHAULIAGANJA /187 /2024 ()	
512	D-ABLAPL/24923/2024 ABLAPL/9065/2024	SAMIR @ SAMEER BARIK VS STATE OF ODISHA	LALIT SAHU VS	// DEOGAON /28 /2024 ()	
513	D-ABLAPL/24924/2024	STATE OF ODISHA MANOJ PRADHAN VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /278 /2024 ()	
514	D-ABLAPL/24925/2024	STATE OF ODISHA AJAYA KUMAR BARALA VS	AJIT KUMAR MOHANTY VS	// KUDANAGARI /218 /2024 ()	
515	D-ABLAPL/24926/2024 ABLAPL/9066/2024	STATE OF ODISHA BANAMALI PRADHAN VS	AJIT KUMAR MOHANTY VS	// / 0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)	
516	D-ABLAPL/24927/2024	STATE OF ODISHA PRANAB @ PRANAB KUMAR BHOI VS	ASISH CHANDRA RATH VS	// 2(A)CC/0000046/2024 CUTTACK SADAR /427 /2024 ()	
517	D-ABLAPL/24928/2024	STATE OF ODISHA SUMAN KUMAR SAHU @ SUMAN SAHU VS	SURYAKANTA DWIBEDI VS	// BHANJPUR /193 /2024 ()	
518	D-ABLAPL/24930/2024	STATE OF ODISHA JITENDRA DASH VS	DEBIDUTTA MOHAPATRA VS	// / 0 ()	
519	D-ABLAPL/24931/2024	STATE OF ODISHA SAMAYA KUMAR DAS @ NANDA @ SOUMYA RANJANA VS	DEBIDUTTA MOHAPATRA VS	// KHARABEL NAGAR P.S. /342 /2024 ()	
520	D-ABLAPL/24933/2024	STATE OF ODISHA CHANDAN MEHER VS	IPSIT AUROBINDO ACHARYA VS	// AMBABHONA /93 /2024 ()	
521	D-ABLAPL/24936/2024	STATE OF ODISHA GITANJALI PAL @ PALA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	// R.UDAYAGIRI /110 /2024 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/24939/2024	DEBABRATA MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /318 /2024 () //	
523	D-ABLAPL/24943/2024	BUDHIRAM @ RAMA CHANDRA ARUKH VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /727 /2024 () //	
524	D-ABLAPL/24944/2024	ANANTA NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //	AOR20220001610C202400014
525	D-ABLAPL/24945/2024	NIRANJAN MALLA VS STATE OF ODISHA	NARASINGH BARAD VS	ITAMATI /287 /2023 () //	AOR20220003304C202400012
526	D-ABLAPL/24949/2024	GANESH LOHAR VS STATE OF ODISHA	S.S.RAY (2) VS	BARBIL /232 /2024 () //	
527	D-ABLAPL/24950/2024	PINTU @ AKASH NAIK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SAHID NAGAR P.S. /209 /2024 () //	
528	D-ABLAPL/24951/2024	SUBRAT KUMAR SAHU VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	ANGUL TOWN /461 /2024 () //	
529	D-ABLAPL/24953/2024	MD. ANAS VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	PIPLI /113 /2024 () //	
530	D-ABLAPL/24954/2024	SK RAMIZ RAJA VS STATE OF ODISHA	HARIPAD MOHANTY VS	RENGALI (SAMBALPUR) /183 /2023 () //	
531	D-ABLAPL/24955/2024	RAMACHANDRA BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	KHANTAPADA /80 /2023 () //	
532	D-ABLAPL/24956/2024	BIKASH BEHURA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SUKINDA /138 /2024 () //	
533	D-ABLAPL/24960/2024	PRADEEP KUMAR SETHY @ PADI SETHY	ANIRUDHA DAS	DHENKANAL TOWN /260 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/24961/2024	PRADEEP KUMAR SETHY @ PADI SETHY	ANIRUDHA DAS	DHENKANAL TOWN /263 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/24962/2024	SHAH JAHAN KHAN	ASWINI KUMAR DASH	SAMBALPUR SADAR /174 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/24964/2024	BADAN TANDI	SUBHENDU KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/24968/2024	SISIR KUMAR GUPTA	PRANAB RANJAN CHHATOI	LAXMISAGAR P.S. /498 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/24970/2024	SRIDHAR REDDY	BHARAT JALLI	NACHUNI /168 /2024	AOD20240000581C202400014
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/24971/2024	DUKHABANDHU NAIK	ASUTOSH TRIPATHY	BANARAPAL /381 /2022	AOR20220001648C202400046
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/24973/2024	BANSIDHAR MAHAKHUDA @ BANSHIDHAR @ BAINSA MAHAKHAR SAHOO	SHAMA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/24975/2024	DIGBIJAY NARAYAN SINGH	KARUNAKAR JENA	CHHEND /171 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/24981/2024	MAMATA DAS	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/24982/2024	NARAYAN DAS	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/24984/2024	BALUNKESWAR SUNDARARAY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/24986/2024	STATE OF ODISHA KUNILATA DASH VS	PRADEEP KUMAR DAS VS	// SABARANG /83 /2022 ()	AOR20220003390C202400009
546	D-ABLAPL/24989/2024	STATE OF ODISHA HRUSIKESH CHAND @ NETA VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /154 /2024 ()	
547	D-ABLAPL/24996/2024	STATE OF ODISHA SWAPNESWAR PAIKARAY VS	AKSHAYA KUMAR SUBUDHI VS	// PIPLI /353 /2024 ()	
548	D-ABLAPL/24998/2024	STATE OF ODISHA KUMUDINI SAHOO VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /433 /2024 ()	
549	D-ABLAPL/25001/2024	STATE OF ODISHA KARAN @ KARANA SOURAVA NAIK VS	PRASANTA KUMAR PANDA VS	// K.NUAGAON /236 /2024 ()	
550	D-ABLAPL/25002/2024	STATE OF ODISHA LAXMIMANI MUDULI VS	PARTHA SARATHI NAYAK VS	// SORO /626 /2024 ()	
551	D-ABLAPL/25003/2024	STATE OF ODISHA MAHENDRA GOCHHAYAT VS	PARTHA SARATHI NAYAK VS	// SORO /626 /2024 ()	
552	D-ABLAPL/25005/2024	STATE OF ODISHA DUSHASAN BHOI VS	ARUPANANDA GOSWAMY VS	// CHANDANPUR /191 /2024 ()	
553	D-ABLAPL/25008/2024	STATE OF ODISHA MANAS KUMAR BISWAL VS	DEEPAK KU SAHOO VS	// KENDRAPARA /164 /2024 ()	
554	D-ABLAPL/25009/2024	STATE OF ODISHA ARVIND YADAV VS	DEEPAK KU SAHOO VS	// KEONJHAR SADAR /429 /2024 ()	
555	D-ABLAPL/25010/2024	STATE OF ODISHA SATYAJIT AICH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA /117 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/25011/2024	SUSANT KUMAR SAHOO VS STATE OF ODISHA	RAJALAXMI BISWAL VS	GOPALPRASAD /241 /2024 () //	
557	D-ABLAPL/25012/2024	BABULA KHEMUNDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /120 /2023 () //	
558	D-ABLAPL/25013/2024	ASHOK PRADHAN @ LIPUNA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	Maitri Vihar PS /238 /2024 () //	
559	D-ABLAPL/25014/2024	BIJAYALAXMI DASH VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	MADHUPATNA /416 /2023 () //	
560	D-ABLAPL/25015/2024	RANI BEGUM @ RANU VS STATE OF ODISHA	SOUGAT DASH VS	BALIPATNA /185 /2023 () //	
561	D-ABLAPL/25016/2024	BHIKARI CHARAN MANGARAJ VS STATE OF ODISHA	MIHIR SEKHAR SAHOO VS	/ /0 () //	
562	D-ABLAPL/25018/2024	SUSANTA KUMAR BISWAL @ AKHAYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	LAXMISAGAR P.S. /361 /2024 () //	
563	D-ABLAPL/25019/2024	PRAMOD KUMAR DASH VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	BANKI /263 /2024 () //	
564	D-ABLAPL/25022/2024	BALARAM PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /88 /2024 () //	
565	D-ABLAPL/25024/2024	RASHID KHAN @ RASIT KHAN VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR TOWN /326 /2023 () //	
566	D-ABLAPL/25025/2024	MUKESH MAHAPTRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	AMBABHONA /235 /2023 () //	
567	D-ABLAPL/25027/2024	RAJU @ RAJENDRA SAHOO	AMULYA RATNA PANDA	SUKINDA /286 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
568	D-ABLAPL/25032/2024	STATE OF ODISHA JAYAGURU ROUT	SIDHARTH PRASAD DAS	TIGIRIA /80 /2024	AOR20220001597C202400115
		VS	VS	()	
569	D-ABLAPL/25033/2024	STATE OF ODISHA(HOME DEPT.) DEBASIS JENA	SAMBIT SAMAL	MAHILA P.S. BUXIBAZAR /120 /2024	AOD20240000276C202400014
		VS	VS	()	
570	D-ABLAPL/25034/2024	STATE OF ODISHA T. SATYANARAYAN SUBUDHI @ MUNA	UMESH CHANDRA DORA	KALIMELA /1 /2023	
		VS	VS	()	
571	D-ABLAPL/25039/2024	STATE OF ODISHA ANIL KUMAR MALLICK	AMLAN SHAKTI PAUL	KHURDA MODEL /295 /2024	
		VS	VS	()	
572	D-ABLAPL/25040/2024	STATE OF ODISHA BISHAM @ BISAMA DURGA	GOKULANANDA SAHU	BELAGARH /38 /2024	
		VS	VS	()	
573	D-ABLAPL/25048/2024	STATE OF ODISHA JOGENDRA @ JUGENDRA KUMBHAR	BHOJARAJ SETH	MELCHHAMUNDA /84 /2023	
		VS	VS	()	
574	D-ABLAPL/25049/2024	STATE OF ODISHA NIRANJAN SWAIN	PABITRA KUMAR NAYAK	THELKOLOI PS /217 /2024	
		VS	VS	()	
575	D-ABLAPL/25051/2024	STATE OF ODISHA AKASH SHARMA	PABITRA KUMAR NAYAK	PLANTSITE /614 /2024	
		VS	VS	()	
576	D-ABLAPL/25053/2024	STATE OF ODISHA HAKIM KHAN @ HAKIM	DEEPAK KU SAHOO	KENDRAPARA /162 /2024	
		VS	VS	()	
577	D-ABLAPL/25054/2024	STATE OF ODISHA SUNITA MANDAL	DEEPAK KU SAHOO	MARINE PST TALCHUA /102 /2024	
		VS	VS	()	
578	D-ABLAPL/25055/2024	STATE OF ODISHA BIBHUTI SAHU	UDIT RANJAN JENA	BOLANGIR SADAR /305 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/25057/2024	STATE OF ODISHA UTTAM KUMAR MOHANTY @ BABULU VS	JYOTIRMAY GUPTA VS	// TALASARI MARINE /69 /2024 ()	
580	D-ABLAPL/25059/2024	STATE OF ODISHA ANU NAYAK VS	SANJIT MISHRA VS	// BHARATPUR PS /214 /2024 ()	
581	D-ABLAPL/25060/2024	STATE OF ODISHA ANIL KU. SAHOO VS	TRILOCHAN PANIGRAHI VS	// DELANGA /295 /2024 ()	
582	D-ABLAPL/25061/2024	STATE OF ODISHA SATYABAN BARAL @ TANTEI VS	SANJIT MISHRA VS	// SEA BEACH /173 /2024 ()	
583	D-ABLAPL/25063/2024	STATE OF ODISHA HAJJU @ AJAY SHARMA VS	PABITRA KUMAR NAYAK VS	// PLANTSITE /614 /2024 ()	
584	D-ABLAPL/25064/2024	STATE OF ODISHA BHAGIRATHI MALLICK VS	KASHINATH PATTANAIAK VS	// NARASINGHPUR /157 /2024 ()	
585	D-ABLAPL/25066/2024	STATE OF ODISHA GOBINDA ROHIDAS VS	PABITRA KUMAR NAYAK VS	// THELKOLOI PS /217 /2024 ()	
586	D-ABLAPL/25069/2024	STATE OF ODISHA JITENDRA MOHANTY VS	JAYADEBA BEHERA VS	// ITAMATI /125 /2023 ()	
587	D-ABLAPL/25071/2024	STATE OF ODISHA PRAVAT KUMAR BEHERA VS	KASHINATH PATTANAIAK VS	// BASUDEVPUR /599 /2024 ()	
588	D-ABLAPL/25073/2024	STATE OF ODISHA BUNU MALLICK VS	KASHINATH PATTANAIAK VS	// BASUDEVPUR /599 /2024 ()	
589	D-ABLAPL/25075/2024	STATE OF ODISHA SANGRAM NAYAK @ GANGULI VS STATE OF ODISHA	RAKESH BEHERA VS	// KAMAKHYANAGAR /191 /2024 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/25077/2024	MD.SIDIQUE QURAISHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-3 /145 /2024 () //	
591	D-ABLAPL/25080/2024	TUNA SAHOO VS STATE OF ODISHA	SASANKA SEKHAR SATAPATHY VS	KANIHA /274 /2024 () //	
592	D-ABLAPL/25083/2024	BABU ALIAS BABURAM SAMAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// () //	AOR20220001665C202400036
593	D-ABLAPL/25086/2024	DEBENDRA KUMAR MAJHI @ DEBENDRA MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	PAPADAHANADI /160 /2024 () //	
594	D-ABLAPL/25090/2024	JOGENDRANATH DAS VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	BONTH /138 /2024 () //	
595	D-ABLAPL/25092/2024	DAITARI HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /52 /2024 () //	
596	D-ABLAPL/25096/2024	JAYANT SAMAL VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	TANGI /39 /2024 () //	
597	D-ABLAPL/25099/2024	SANJAY BARIK @ BABULI BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /131 /2024 () //	
598	D-ABLAPL/25100/2024	S.SANYASI REDDY @ S. SRINIVAS REDDY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHATRAPUR /803 /2022 () //	
599	D-ABLAPL/25101/2024	PRADIP @ PRADIPTA KUMAR @ SAHU @ SAHOO VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BANKI /267 /2024 () //	
600	D-ABLAPL/25107/2024	RAJESH NAIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	PARJANG /335 /2024 () //	
601	D-ABLAPL/25108/2024	MIHIR PRADHAN @ BIJU	SANJIB KUMAR BHANJADEO	KHURDA P.S. /254 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	//
602	D-ABLAPL/25110/2024	STATE OF ODISHA TAPASI MOHANTY	SUBASH CHANDRA PANDA	KHANDAGIRI P.S. /491 /2022	
		VS	VS	()	//
603	D-ABLAPL/25113/2024	STATE OF ODISHA BIJU @ BIJULI @ BRAJAKISHORE SRICHANDAN @ HANU @ NIRMAL @ BHANJADEO	HANU @ NIRMAL @ BHANJADEO	KHURDA P.S. /105 /2019	
		VS	VS	()	//
604	D-ABLAPL/25117/2024	STATE OF ODISHA NIRMAL @ NIRMALA BEHERA	AKSHAYA KUMAR SAHOO	KUAKHIA /334 /2024	
		VS	VS	()	//
605	D-ABLAPL/25121/2024	STATE OF ODISHA DHANANJAYA HOTA	SUBHRANSU BHUSAN SARANGI	NAYAPALLI P.S. /422 /2023	
		VS	VS	()	//
606	D-ABLAPL/25124/2024	STATE OF ODISHA KUNDAN MUKHI	JAYAKRISHNA MOHAPATRA	BARIPADA TOWN /478 /2024	
		VS	VS	()	//
607	D-ABLAPL/25125/2024	STATE OF ODISHA BAPI @ SUKANTA BEHERA	JAYAKRISHNA MOHAPATRA	BANSADA /243 /2024	
		VS	VS	()	//
608	D-ABLAPL/25127/2024	STATE OF ODISHA PARSURAM MALIK	RAKESH KUMAR DAS	SABARANG /34 /2023	
		VS	VS	()	//
609	D-ABLAPL/25129/2024	STATE OF ODISHA SWAGAT BARDHAN	RAKESH KUMAR DAS	R.UDAYAGIRI /78 /2024	
		VS	VS	()	//
610	D-CONTC(CPS)/105/2005 CONTC(CPS)/105/2005	STATE OF ODISHA PRAMOD KUMAR BEHERA	B.S. TRIPATHY	//	
		VS	VS	()	//
		SAILA BEHARI DAS, SUPERINTENDING ENGINEER, MECHANICAL CIRCLE, HIRAKUD			

ORISSA HIGH COURT

MISC CASES FILED on :20/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/30678/2024 ELPET/11/2024	GORACHAND MANGARAJ MP	BIDYADHAR MISHRA	12/2024
2	D-ADMLS/34767/2024 ADMLS/4/2024	EIBOIL GMBH MP	ANURAG PATI	14/2024
3	D-ADMLS/34767/2024 ADMLS/4/2024	EIBOIL GMBH MP	ANURAG PATI	15/2024
4	D-ARBA/20116/2024 ARBA/7/2024	M/S. JAYCEE HOUSING PRIVATE LTD., JHANSI MP	ANURAG PATI, BANSHIDHAR BAUG	24/2024
5	D-RFA/221/2005 RFA/221/2005	HAZRA BIBI MP	SUBHAM SHARMA	28/2024
6	D-RFA/212/2007 RFA/212/2007	SAMBHUNATH DAS MP	M/S.PRAFULLA K.RATH	29/2024
7	D-CRLLP/25081/2024 CRLLP/ /	STATE OF ODISHA MP	SANGRAM DAS, S.C.V	36/2024
8	D-CRP/25/2023 CRP/25/2023	BRAJA KISHORE BEDAMATTA MP	SAILESH CHANDRA SAMANTARAY	61/2024
9	D-TRPCRL/24941/2024 TRPCRL/ /	ALOK NAYAK MP	ARIJEET MISHRA	64/2024
10	D-JCRLA/162/2023 JCRLA/162/2023	BASANTA DEHURY MP	DEBIDUTTA MOHAPATRA	166/2024
11	D-JCRLA/162/2023 JCRLA/162/2023	BASANTA DEHURY MP	DEBIDUTTA MOHAPATRA	167/2024
12	D-JCRLA/18096/2024 JCRLA/104/2024	FAKIRA LAKRA MP	ADV	168/2024
13	D-JCRLA/6133/2024 JCRLA/26/2024	MANOJ KUMAR DALEI MP	SURYAKANTA PALAI, DEEPAK KUMAR PANI	169/2024
14	D-CRLMP/24228/2024 CRLMP/1192/2024	UTKAL CHAMBER OF COMMERCE AND INDUSTRY MP	INDUSHRINI SINGH, ABSR	184/2024
15	D-TRP(C)/352/2023 TRP(C)/352/2023	TAPASWINI NAYAK MP	PRIYA RANJAN SINGH	247/2024
16	D-TRP(C)/35946/2024 TRP(C)/ /	SWAGATIKA RANI MERCY MP	LAXMAN PRADHAN	248/2024
17	D-TRP(C)/35970/2024 TRP(C)/ /	PREMALATA SAHOO MP	MAHESWAR MOHANTY	249/2024
18	D-TRP(C)/36065/2024 TRP(C)/ /	AYUSH MOHAPATRA MP	DEEPALI MAHAPATRA	250/2024
19	D-TRP(C)/36200/2024 TRP(C)/ /	GAJALA PARWEEN MP	SANJAY KUMAR DAS	251/2024
20	D-TRP(C)/36200/2024 TRP(C)/ /	GAJALA PARWEEN MP	SANJAY KUMAR DAS	252/2024
21	D-TRP(C)/36219/2024 TRP(C)/ /	CHINMAYI PANDA MP	BYOMAKESH TRIPATHY	253/2024
22	D-LAA/35877/2024 LAA/ /	SUB COLLECTOR CUM CHAIRMAN, REGULATORY MARKET COMMITTEE, SAMBALPUR MP		280/2024
23	D-LAA/35877/2024 LAA/ /	SUB COLLECTOR CUM CHAIRMAN, REGULATORY MARKET COMMITTEE, SAMBALPUR MP		281/2024
24	D-LAA/35877/2024 LAA/ /	SUB COLLECTOR CUM CHAIRMAN, REGULATORY MARKET COMMITTEE, SAMBALPUR MP		282/2024
25	D-LAA/113/2018 LAA/113/2018	HARIDASPUR PARADIP RAILWAY CO.LTD MP	M/S.SATYA SMRUTI MOHANTY	283/2024
26	D-RVWPET/35860/2024	GEETANJALI @ GITANJALI PADHI	KEDAR NATH TRIPATHY	

	RVWPET/ /	MP		291/2024
27	D-RVWPET/31319/2024	ABHISEK MOHAPATRA	ADV.	
	RVWPET/ /	MP		292/2024
28	D-RVWPET/36033/2024	GOVERNING BODY OF ISPAT COLLEGE,SONBER	KUMAR DAS	
	RVWPET/ /	MP		293/2024
29	D-RVWPET/36047/2024	BIJAYA KUMAR SWAIN	AJAYA KUMAR DASH	
	RVWPET/ /	MP		294/2024
30	D-CMAPL/35985/2024	SITAKANTA SAMANTA	SHANTI PRAKASH MOHANTY	
	CMAPL/ /	MP		342/2024
31	D-CMAPL/36039/2024	DHOI GHADEI	ABINASH ROUSTRAY	
	CMAPL/ /	MP		343/2024
32	D-CMAPL/36165/2024	BABITA SENAPATI@PANDA	ADV.	
	CMAPL/ /	MP		344/2024
33	D-RPFAM/35989/2024	ASHOK KUMAR TRIPATHY	HRUDANANDA MOHAPATRA	
	RPFAM/237/2024	MP		356/2024
34	D-RPFAM/35997/2024	SHIBANI BAUG	SANTOSH KUMAR DWIVEDY	
	RPFAM/ /	MP		357/2024
35	D-MATA/35886/2024	PULLET @ P.JAGUNU ACHARY	CHANDAN SAMANTARAY	
	MATA/ /	MP		367/2024
36	D-MATA/35918/2024	NIRANJAN MOHANTY	SATYABRATA MOHANTY	
	MATA/300/2024	MP		368/2024
37	D-MATA/106/2023	NUSHRAT BARI	KOUSIK ANANDA GURU	
	MATA/106/2023	MP		369/2024
38	D-MATA/35357/2024	MANOJ SWAIN	TRILOCHAN NANDA	
	MATA/ /	MP		370/2024
39	D-MATA/346/2023	BIRANCHI NAIK		371/2024
	MATA/346/2023	MP		
40	D-MATA/84/2020	DR. MANOJ KUMAR PADHY	M/S PABITRA KU. NAYAK, H.B.DASH, A.C.R. DAS, K.K.JENA	
	MATA/84/2020	MP		372/2024
41	D-MATA/35293/2024	BINOD PATRA	BRUNDABAN ROUT	
	MATA/ /	MP		373/2024
42	D-MATA/36160/2024	SNEHANJALI MOHANTY	PRAVASH CHANDRA JENA	
	MATA/ /	MP		374/2024
43	D-CONTC/33579/2024	ANASUYA NAYAK	ADV.	
	CONTC/5965/2024	MP		406/2024
44	D-FAO/271/2020	MENAKA PALEI	SATYABAN SAHOO	
	FAO/271/2020	MP		712/2024
45	D-CRLREV/23361/2024	BHARAT KANDI	ABHAYA KUMAR PARIDA	
	CRLREV/411/2024	MP		713/2024
46	D-FAO/35893/2024	MANAGER T.P.CELL, M/S. NEW INDIA ASSURANCE CO.LTD.	SURYAN BEHAR DAS	
	FAO/ /	MP		713/2024
47	D-FAO/35941/2024	GOVERNING BODY OF BRAHMESWAR MATH, PUNJAPUR	CHANDRA KUMAR PATRA	
	FAO/ /	MP		714/2024
48	D-CRLREV/25026/2024	RANJAN KUMAR PATEL	AMULYA RATNA PANDA	
	CRLREV/ /	MP		714/2024
49	D-CRLREV/8274/2024	PRAVAKAR NAYAK		715/2024
	CRLREV/126/2024	MP		
50	D-FAO/35984/2024	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.	SAUMITRA KUMAR GHOSE	
	FAO/ /	MP		715/2024
51	D-CRLREV/8279/2024	PRAVAKAR NAYAK		716/2024
	CRLREV/127/2024	MP		
52	D-FAO/31336/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD.	ANUPAMA DASH	
	FAO/ /	MP		716/2024
53	D-CRLREV/25084/2024	ASHOK DASH	ALOK KUMAR PANDA	
	CRLREV/ /	MP		717/2024
54	D-FAO/31331/2024	M/S SHRIRAM GENERAL INSURANCE CO.LTD.	ANUPAMA DASH	
	FAO/ /	MP		717/2024
55	D-FAO/675/2015	LINGARAJ PRADHAN		718/2024
	FAO/675/2015	MP		
56	D-CRLREV/25133/2024	SUBHASHREE DIBYADARSHINI PANI		718/2024
	CRLREV/ /	MP		
57	D-FAO/711/2019	HARIHARA BEHERA	M/S.K.MOHANTY	
	FAO/711/2019	MP		719/2024

58	D-FAO/712/2019 FAO/712/2019	DEEPAK KUMAR PARIDA MP	M/S.K.MOHANTY	720/2024
59	D-FAO/713/2019 FAO/713/2019	GUNANIDHI MUDULI MP	M/S.K.MOHANTY	721/2024
60	D-FAO/719/2019 FAO/719/2019	PRAVAKAR SAHOO MP	M/S.K.MOHANTY	722/2024
61	D-FAO/714/2019 FAO/714/2019	SANJAY KU.MALLICK MP	M/S.K.MOHANTY	723/2024
62	D-FAO/715/2019 FAO/715/2019	ABHIRAM MUDULI MP	M/S.K.MOHANTY	724/2024
63	D-FAO/716/2019 FAO/716/2019	BANAMALI MUDULI MP	M/S.K.MOHANTY	725/2024
64	D-FAO/717/2019 FAO/717/2019	NRUSHINGHA CH.PRADHAN MP	M/S.K.MOHANTY	726/2024
65	D-FAO/718/2019 FAO/718/2019	CHITTARANJAN PARIDA MP	M/S.K.MOHANTY	727/2024
66	D-SA/17/1992 SA/17/1992	SURYAMANI MP	M/S M.K.MOHANTY	776/2024
67	D-SA/17/1992 SA/17/1992	SURYAMANI MP	M/S M.K.MOHANTY	777/2024
68	D-SA/17/1992 SA/17/1992	SURYAMANI MP	M/S M.K.MOHANTY	778/2024
69	D-SA/98/2001 SA/98/2001	ANAMI DANDASI MP	M/S. R.K.MOHAPATRA	779/2024
70	D-SA/98/2001 SA/98/2001	ANAMI DANDASI MP	M/S. R.K.MOHAPATRA	780/2024
71	D-SA/98/2001 SA/98/2001	ANAMI DANDASI MP	M/S. R.K.MOHAPATRA	781/2024
72	D-RSA/35994/2024 RSA/ /	PRESIDENT, SANJAYA MEMORIAL INSTITUTE OF ENGINEERING, RAJANJAM MP	UAE, CHENNAI, MOHANTY	957/2024
73	D-RSA/36211/2024 RSA/ /	G. MOHAN RAO MP	SATYABADI MANTRY	958/2024
74	D-RSA/36209/2024 RSA/ /	NIRMAL CHANDRA MUDULI MP	TRILOCHAN PANIGRAHI	959/2024
75	D-CMP/35874/2024 CMP/ /	CHARKU SAHOO MP	JYOTI RANJAN DEO	984/2024
76	D-CMP/35972/2024 CMP/ /	SHANTILATA BEHURIA MP	MAHESWAR MOHANTY	985/2024
77	D-CMP/36131/2024 CMP/ /	MAHAMMAD AFZAL ALI KHAN MP	KISHORE CHANDRA RAJGURU MOHAPATRA	986/2024
78	D-CMP/16908/2024 CMP/426/2024	MRUGANKA SEKHAR CHHOTARAY MP	DEEPALI MAHAPATRA	987/2024
79	D-CMP/11457/2024 CMP/234/2024	PRAMILA SAMANTRAY MP	M/S.AJIT CH.MOHAPATRA, A.K.PANDA, B.K.PANDA	988/2024
80	D-CMP/36174/2024 CMP/ /	PULIN MALLICK@MALIK@MALLIK MP	SHIBANI SHANKAR PRADHAN	989/2024
81	D-CMP/36204/2024 CMP/ /	PRASANTA KUMAR PRADHAN MP	TRILOCHAN PANIGRAHI	990/2024
82	D-BLAPL/8746/2023 BLAPL/8746/2023	AAMIR KHAN MP	DEVASHIS PANDA	1060/2024
83	D-BLAPL/22450/2024 BLAPL/7597/2024	PRAKASH DAS MP		1061/2024
84	D-BLAPL/15033/2024 BLAPL/5126/2024	AJMER ALLI @ RAJA MP	BIBHUTI RANJAN MOHANTY	1062/2024
85	D-BLAPL/15326/2024 BLAPL/5433/2024	RAJENDRA GHADEI MP	KOUSIK ANANDA GURU	1063/2024
86	D-BLAPL/15325/2024 BLAPL/5301/2024	RAJENDRA GHADEI MP	KOUSIK ANANDA GURU	1064/2024
87	D-BLAPL/11454/2024 BLAPL/3680/2024	DILLIP BARIK MP	BIJAY KUMAR BEHERA	1065/2024
88	D-BLAPL/6850/2024 BLAPL/2235/2024	ASHISH DASH MP		1066/2024
89	D-BLAPL/10188/2024	DAKA DAS		

	BLAPL/4255/2024	MP		1067/2024
90	D-BLAPL/10186/2024	KUNA DAS		
	BLAPL/3438/2024	MP		1068/2024
91	D-BLAPL/10819/2023	BABULI SAHU		
	BLAPL/10819/2023	MP		1069/2024
92	D-BLAPL/17625/2024	SANJAY DHALI	NIHAR RANJAN SAHOO	
	BLAPL/6212/2024	MP		1070/2024
93	D-BLAPL/18584/2024	BAPUN@ARJUN@NAGARJUN PANDA		
	BLAPL/6596/2024	MP		1071/2024
94	D-BLAPL/18967/2024	SUNIL PUTEI	SUDHANSHU SEKHAR DASH	
	BLAPL/6568/2024	MP		1072/2024
95	D-ABLAPL/18267/2019	BISHNU PRASAD DAS		
	ABLAPL/18267/2019	MP		1626/2024
96	D-ABLAPL/4936/2024	BIKASH PALEI@ MIKALI		
	ABLAPL/1840/2024	MP		1627/2024
97	D-ABLAPL/6131/2020	CHITAN HARICHANDAN @ CHITTARANJAN HARICHANDAN		
	ABLAPL/6131/2020	MP		1628/2024
98	D-ABLAPL/19032/2024	SURESH TANDI		
	ABLAPL/6733/2024	MP		1629/2024
99	D-ABLAPL/18146/2024	JAYARAM BEHERA		
	ABLAPL/6412/2024	MP		1630/2024
100	D-ABLAPL/6692/2017	DILLIP KUMAR BARIK@DILIP	RUDRA NARAYAN PARIJA	
	ABLAPL/6692/2017	MP		1631/2024
101	D-ABLAPL/19793/2024	TUKUNA MALLIK		
	ABLAPL/7070/2024	MP		1632/2024
102	D-ABLAPL/22078/2024	CHHAYA NAIK		
	ABLAPL/7801/2024	MP		1633/2024
103	D-ABLAPL/13191/2023	BISWAJIT ROUT		
	ABLAPL/13191/2023	MP		1634/2024
104	D-ABLAPL/20690/2024	DEEPAK SINGH		
	ABLAPL/7478/2024	MP		1635/2024
105	D-ABLAPL/19756/2024	MANAS DAS		
	ABLAPL/7056/2024	MP		1636/2024
106	D-ABLAPL/12837/2024	JITENDRA PRASAD SINGH		
	ABLAPL/4858/2024	MP		1637/2024
107	D-ABLAPL/2409/2024	DINGAR KUMBHAR		
	ABLAPL/899/2024	MP		1638/2024
108	D-ABLAPL/3486/2024	JAGAT JIBAN NAYAK		
	ABLAPL/1358/2024	MP		1639/2024
109	D-ABLAPL/20137/2024	SANGRAM NAYAK @ GANGULI		
	ABLAPL/7390/2024	MP		1640/2024
110	D-ABLAPL/5190/2020	NARAYAN PRASAD SARANGI @ BABU		
	ABLAPL/5190/2020	MP		1641/2024
111	D-ABLAPL/9424/2023	SAADAT MAHAMMAD @ PUNIA		
	ABLAPL/9424/2023	MP		1642/2024
112	D-ABLAPL/22630/2024	SUDIP KUMAR		
	ABLAPL/8157/2024	MP		1643/2024
113	D-ABLAPL/20951/2024	RUPALI GOCHHAYAT		
	ABLAPL/7559/2024	MP		1644/2024
114	D-MACA/35927/2024	KARI JANAKI AMMA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1893/2024
115	D-MACA/35927/2024	KARI JANAKI AMMA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1894/2024
116	D-MACA/35939/2024	BOIRI GOVINDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1895/2024
117	D-MACA/35939/2024	BOIRI GOVINDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1896/2024
118	D-MACA/35953/2024	MITHUN JAGADEV	KAILASH CHANDRA PANDA	
	MACA/ /	MP		1897/2024
119	D-MACA/32862/2024	RUMA BEHERA	JEEVANJYOTI MOHANTY	
	MACA/773/2024	MP		1898/2024
120	D-MACA/35653/2024	ORIENTAL INSURANCE CO.LTD.,CUTTACK	MAHITOSH SINHA	
	MACA/ /	MP		1899/2024

121	D-MACA/168/2023 MACA/168/2023	KAMALINI BARIHA MP	JAGABANDHU SAHU	1900/2024
122	D-MACA/168/2023 MACA/168/2023	KAMALINI BARIHA MP	JAGABANDHU SAHU	1901/2024
123	D-MACA/34584/2024 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO.LTD MP	PRAKASH KUMAR MOHANTY	1901/2024
124	D-MACA/168/2023 MACA/168/2023	KAMALINI BARIHA MP	JAGABANDHU SAHU	1902/2024
125	D-MACA/36042/2024 MACA/ /	D.M.,NEW INDIA ASSURANCE CO.LTD., MP	ABHINAV KUMAR MAHALI	1902/2024
126	D-MACA/36042/2024 MACA/ /	D.M.,NEW INDIA ASSURANCE CO.LTD., MP	ABHINAV KUMAR MAHALI	1903/2024
127	D-MACA/36097/2024 MACA/ /	THE DIVISIONAL MANAGER, M/S NEW IN MP	SURESH K. SORANGI SUNDARGARH	1904/2024
128	D-MACA/33469/2024 MACA/778/2024	SR. BRANCH MANAGER, BAJAJ ALLIANZ MP	GENERALI K. S. ANANDANCE COMPANY LTD., BBSR	1905/2024
129	D-MACA/1076/2023 MACA/1076/2023	NEW INDIA ASSURANCE COMPANY LTD. MP	ADAM ALI KHAN	1906/2024
130	D-MACA/1074/2023 MACA/1074/2023	NEW INDIA ASSURANCE COMPANY LTD. MP	ADAM ALI KHAN	1907/2024
131	D-MACA/1075/2023 MACA/1075/2023	NEW INDIA ASSURANCE COMPANY LTD. MP	ADAM ALI KHAN	1908/2024
132	D-MACA/36124/2024 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD. MP	RESH CHANDRA SAHOO	1909/2024
133	D-CRLA/339/2004 CRLA/339/2004	SUKADEV BEHERA MP		2077/2024
134	D-CRLA/24993/2024 CRLA/ /	DAKTAR PADHAN MP	BHABANI SHANKAR DASPARIDA	2078/2024
135	D-CRLA/24993/2024 CRLA/ /	DAKTAR PADHAN MP	BHABANI SHANKAR DASPARIDA	2079/2024
136	D-CRLA/25038/2024 CRLA/ /	PANCHANAN KANHAR MP	BHABANI SHANKAR DASPARIDA	2080/2024
137	D-CRLA/25038/2024 CRLA/ /	PANCHANAN KANHAR MP	BHABANI SHANKAR DASPARIDA	2081/2024
138	D-CRLA/1030/2023 CRLA/1030/2023	LITU@MANORANJAN DORA MP	MANOJ KUMAR PANDA	2082/2024
139	D-CRLA/25102/2024 CRLA/ /	AKSHAYA PRADHAN MP	PRAJIT KUMAR PRADHAN	2083/2024
140	D-CRLA/25102/2024 CRLA/ /	AKSHAYA PRADHAN MP	PRAJIT KUMAR PRADHAN	2084/2024
141	D-CRLA/25116/2024 CRLA/ /	TRILOCHAN SETHI MP	GOURI MOHAN RATH	2085/2024
142	D-CRLA/25116/2024 CRLA/ /	TRILOCHAN SETHI MP	GOURI MOHAN RATH	2086/2024
143	D-CRLMC/24940/2024 CRLMC/3116/2024	ABHAYA KUMAR SWAIN MP	ARIJEET MISHRA	2203/2024
144	D-CRLMC/23426/2024 CRLMC/2983/2024	APARAJITA MAJHI@MAHANANDIA MP		2204/2024
145	D-CRLMC/23431/2024 CRLMC/2977/2024	ABHI KIMBAKA @ KREPUTIKA MP		2205/2024
146	D-CRLMC/16493/2024 CRLMC/2136/2024	SUKANTA NATIA MP	DEVASHIS PANDA	2206/2024
147	D-CRLMC/24948/2024 CRLMC/ /	RAMA @ RAMA CHANDRA MADKAMI MP	ASIT KUMAR JENA	2207/2024
148	D-CRLMC/24957/2024 CRLMC/ /	RASMITA NAYAK MP	UNMESH CHANDRA JENA	2208/2024
149	D-CRLMC/20082/2024 CRLMC/2593/2024	KSHIROD CH. DEO@KHIROD MP		2209/2024
150	D-CRLMC/21641/2024 CRLMC/ /	RATNAKAR BEHERA MP	JEEVANJYOTI MOHANTY	2210/2024
151	D-CRLMC/24963/2024 CRLMC/ /	SABITA BHANJA MP	RAMAKANTA PANDA	2211/2024
152	D-CRLMC/24974/2024	PRATAP KUMAR MEHER	JAGABANDHU SAHU	

	CRLMC/ /	MP		2212/2024
153	D-CRLMC/24977/2024	SAROJ SAMAL	DIPTI RANJAN MOHAPATRA	
	CRLMC/ /	MP		2213/2024
154	D-CRLMC/24985/2024	ADITYA AGARWAL	ARUN KUMAR ACHARYA	
	CRLMC/ /	MP		2214/2024
155	D-CRLMC/25036/2024	ASHIS KUMAR DEBTA	HIMANSU SEKHAR MISHRA	
	CRLMC/ /	MP		2215/2024
156	D-CRLMC/16768/2024	HIMANSHU SEKHAR DAS	AJAYA KUMAR TRIPATHY	
	CRLMC/2508/2024	MP		2216/2024
157	D-CRLMC/25050/2024	PRAVANJAN BEURA	MANORANJAN MISHRA	
	CRLMC/ /	MP		2217/2024
158	D-CRLMC/24929/2024	SISIR KUMAR NAYAK	PRASANNA KUMAR PANI	
	CRLMC/ /	MP		2218/2024
159	D-CRLMC/14854/2024	PARSURAM MISHRA		2219/2024
	CRLMC/1941/2024	MP		
160	D-CRLMC/25062/2024	RASHMIRANJAN MOHANTY	PRABHU PRASANNA BEHERA	
	CRLMC/ /	MP		2220/2024
161	D-CRLMC/25106/2024	KENCHU PAL @ SANJAYA PALA	ASHOK DAS	
	CRLMC/ /	MP		2221/2024
162	D-CRLMC/25111/2024	RAJAT PAL	BISWAJIT NAYAK	
	CRLMC/ /	MP		2222/2024
163	D-CRLMC/25119/2024	NISHIKANTA SETHI @ LULU	ASHOK DAS	
	CRLMC/ /	MP		2223/2024
164	D-CRLMC/25126/2024	SUNIL KUMAR MISHRA	SIDDHARTHA SAMAL	
	CRLMC/ /	MP		2224/2024
165	D-CRLMC/25132/2024	DHARMENDRA NAYAK	BISWARANJAN MAHARATHA	
	CRLMC/ /	MP		2225/2024
166	D-CRLMC/25134/2024	SANJIBANI KARKARA	SANTOSH KUMAR DASH	
	CRLMC/ /	MP		2226/2024
167	D-CRLMC/25135/2024	CHANDU SHA @ CHANDU KHAN	DEBASHIS ROUSTRAY	
	CRLMC/ /	MP		2227/2024
168	D-WA/31982/2024	KRUSHNA CHANDRA JHAPATSINGH	ASHOK KUMAR DAS	
	WA/ /	MP		6166/2024
169	D-WA/36012/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		6167/2024
170	D-WA/36012/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		6168/2024
171	D-WA/36012/2024	STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	
	WA/ /	MP		6169/2024
172	D-WA/36029/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		6170/2024
173	D-WA/36029/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		6171/2024
174	D-WA/36029/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	
	WA/ /	MP		6172/2024
175	D-WA/36080/2024	SAILABALA MISHRA	DAYANANDA MOHAPATRA	
	WA/ /	MP		6173/2024
176	D-WA/36080/2024	SAILABALA MISHRA	DAYANANDA MOHAPATRA	
	WA/ /	MP		6174/2024
177	D-WA/36086/2024	LIPIKA RAY@LENKA	BIBHUTI BHUSAN SWAIN	
	WA/ /	MP		6175/2024
178	D-WA/36107/2024	UNION OF INDIA	PRASANNA KUMAR PARHI	
	WA/ /	MP		6176/2024
179	D-WA/36107/2024	UNION OF INDIA	PRASANNA KUMAR PARHI	
	WA/ /	MP		6177/2024
180	D-WA/35499/2024	THE B.M., UNION BANK OF INDIA, BARUAN BRANCH, JAJPUR		6178/2024
	WA/ /	MP		
181	D-WP(C)/24983/2024	THE BRANCH MANAGER, I.C.I.C.I. LOMBARD CANTONMENT, BBSR		10992/2024
	WP(C)/15583/2024	MP		
182	D-WP(C)/2412/2013	BIJAYA LAXMI MOHANTY	M/S.SAUMENDRA KU.MOHAPATRA	
	WP(C)/2412/2013	MP		10993/2024
183	D-WP(C)/35858/2024	SAROJ KUMAR SAHU	SUMAN MITRA	
	WP(C)/20355/2024	MP		10994/2024

184	D-WP(C)/35862/2024 WP(C)/20342/2024	CHANDRAPRAVA DEI MP	PRANAB RANJAN CHHATOI	10995/2024
185	D-WP(C)/35868/2024 WP(C)/20292/2024	K.RAJALAXMI DAS MP	DIPTI RANJAN BHOKTA	10996/2024
186	D-WP(C)/35892/2024 WP(C)/ /	PUSPALATA PRADHAN MP	PURNA CHANDRA MOHARANA	10997/2024
187	D-WP(C)/28611/2024 WP(C)/16818/2024	GAYATRI INSTITUTE OF ENGINEERING AND TECHNOLOGY, BHARNUAM MP	CHHINSAKUMI CHHINSAKUMI	10998/2024
188	D-WP(C)/35850/2024 WP(C)/ /	M/S. ADITYA CRAFT AND PAPER PRIVATE LIMITED MP	CHHINSAKUMI CHHINSAKUMI	10999/2024
189	D-WP(C)/35895/2024 WP(C)/ /	ANADI CHARAN JENA MP	PARSURAM PARIJA	11000/2024
190	D-WP(C)/11459/2022 WP(C)/11459/2022	PANKAJ KUMAR SAHOO MP		11001/2024
191	D-WP(C)/35924/2024 WP(C)/20311/2024	M/S. JAGABANDHU ENTERPRISES PVT. LTD. MP	SAGARIKA SAHOO	11002/2024
192	D-WP(C)/35931/2024 WP(C)/ /	S.D.O ELECTRICAL (TPSODL) ELECTRICAL SUBDIVISION, BUDA MP	SRIBHABANANDA SAHOO	11004/2024
193	D-WP(C)/35930/2024 WP(C)/20290/2024	RASMITA GAIGARIA MP	KRISHNA CHANDRA SAHU	11005/2024
194	D-WP(C)/35933/2024 WP(C)/ /	PRAFULLA KUMAR JENA MP	SHAKTI DATTA TRIPATHY	11006/2024
195	D-WP(C)/35935/2024 WP(C)/ /	S.D.O ELECTRICAL (TPSODL) ELECTRICAL SUBDIVISION, BUDA MP	SRIBHABANANDA SAHOO	11007/2024
196	D-WP(C)/35937/2024 WP(C)/ /	JERBAS DIGAL MP	SUSANTA KUMAR MISHRA	11008/2024
197	D-WP(C)/33855/2024 WP(C)/19260/2024	IMRAN KHAN MP	SAIBRATA RATH, SHAKTI DATTA TRIPATHY	11009/2024
198	D-WP(C)/35948/2024 WP(C)/ /	DAITARI BEHERA MP	BHABANI PRASAD MOHANTY	11010/2024
199	D-WP(C)/18715/2023 WP(C)/18715/2023	SUNIL KU. DUTTA MP	JITENDRA KUMAR LENKA	11011/2024
200	D-WP(C)/35959/2024 WP(C)/ /	SUFIYAN KHAN MP	DAYANIDHI MISHRA	11012/2024
201	D-WP(C)/37720/2023 WP(C)/37720/2023	SANDEEP YADAV @ YADAV SANDEEP GANESH MP	ANUSHAR RANJAN MOHANTY	11013/2024
202	D-WP(C)/35855/2024 WP(C)/ /	UMA SANKAR MOHANTA @ UMA SHANKAR MP	PRANAB KUMAR DUTTA	11014/2024
203	D-WP(C)/35919/2024 WP(C)/20341/2024	RANJAN KUMAR NAYAK MP	SWAPNIL ROY	11015/2024
204	D-WP(C)/35968/2024 WP(C)/ /	MAMALI SAMAL MP	PRADEEP KUMAR PANDA	11016/2024
205	D-WP(C)/35973/2024 WP(C)/ /	KISMATUN BIBI MP	DIPTI RANJAN BHOKTA	11017/2024
206	D-WP(C)/28611/2024 WP(C)/16818/2024	GAYATRI INSTITUTE OF ENGINEERING AND TECHNOLOGY, BHARNUAM MP	CHHINSAKUMI CHHINSAKUMI	11018/2024
207	D-WP(C)/35978/2024 WP(C)/ /	PRAGNYA PARAMITA SAHOO MP	BHABANI SANKAR DAS	11019/2024
208	D-WP(C)/13858/2024 WP(C)/7645/2024	MAGIRAM BEHERA MP	PRASANNA KUMAR MISHRA	11020/2024
209	D-WP(C)/33499/2024 WP(C)/19375/2024	MANORANJAN DAS MP		11021/2024
210	D-WP(C)/35980/2024 WP(C)/ /	FALGUNI MAJHI MP	JEETENDRA SAHU	11022/2024
211	D-WP(C)/13858/2024 WP(C)/7645/2024	MAGIRAM BEHERA MP	PRASANNA KUMAR MISHRA	11023/2024
212	D-WP(C)/35979/2024 WP(C)/ /	SATYABADI CONSTRUCTION PVT. LTD., MP	BIBHUPESWAR DAS	11024/2024
213	D-WP(C)/35979/2024 WP(C)/ /	SATYABADI CONSTRUCTION PVT. LTD., MP	BIBHUPESWAR DAS	11025/2024
214	D-WP(C)/19747/2024 WP(C)/12501/2024	BIBHUDUTT PATEL MP		11026/2024
215	D-WP(C)/35993/2024	SAGARIKA DAS	DURGESH NARAYAN RATH	

	WP(C)/ /	MP		11027/2024
216	D-WP(C)/35995/2024 WP(C)/ /	PRADYUMNA KUMAR SETHI MP	DURGESH NARAYAN RATH	11028/2024
217	D-WP(C)/35996/2024 WP(C)/ /	RATNAMANJARI TRIPATHY MP	DURGESH NARAYAN RATH	11029/2024
218	D-WP(C)/36000/2024 WP(C)/ /	DURGA PRASAD MOHANTY MP	SATYAJIT SRIVASTAV	11030/2024
219	D-WP(C)/37010/2023 WP(C)/37010/2023	SUMITRA SAHU MP	BIJAYA KUMAR BEHERA 1	11031/2024
220	D-WP(C)/36009/2024 WP(C)/ /	M/S HARA PRASAD RATH MP	BIRAJA PRASANNA DAS	11032/2024
221	D-WP(C)/36013/2024 WP(C)/ /	SANGHAMITRA PATTNAIK MP	BIRAJA PRASANNA DAS	11033/2024
222	D-WP(C)/34372/2024 WP(C)/19447/2024	DHANANJAY KUMAR SINGH MP	SAIBRATA RATH	11034/2024
223	D-WP(C)/35999/2024 WP(C)/ /	DEBANANDA PRADHAN MP	SWAPNIL ROY	11035/2024
224	D-WP(C)/36024/2024 WP(C)/ /	DINESH PRASAD SAHA MP	KOUSIK ANANDA GURU	11036/2024
225	D-WP(C)/38767/2020 WP(C)/38767/2020	BIBHUTI BHUSAN MISHRA MP	BISWABIHARI MOHANTY	11037/2024
226	D-WP(C)/28789/2023 WP(C)/28789/2023	VINOD KUMAR SARAOGI MP	MR. DURGA PRASAD NANDA, M/S PRATIK DASH	11038/2024
227	D-WP(C)/24717/2023 WP(C)/24717/2023	SUDHIR KUMAR ROUT MP	SAMEER KUMAR DAS	11039/2024
228	D-WP(C)/36034/2024 WP(C)/ /	SUPRAVA MAHAPATRA MP	JAGABANDHU SAHU	11040/2024
229	D-WP(C)/36035/2024 WP(C)/ /	BISWAJIT MOHAPATRA MP	SWARUP KUMAR PATNAIK	11041/2024
230	D-WP(C)/38642/2023 WP(C)/38642/2023	ASWINI KUMAR DASH MP		11042/2024
231	D-WP(C)/36041/2024 WP(C)/ /	SUKESINI SARANGI MP	SUKANTA KUMAR MISHRA	11043/2024
232	D-WP(C)/36010/2024 WP(C)/ /	GITANJALI JETHI MP	KAJAL SAHOO	11044/2024
233	D-WP(C)/36043/2024 WP(C)/ /	RAJESWARI SARAN MP	SAMEER KUMAR DAS	11045/2024
234	D-WP(C)/35858/2024 WP(C)/20355/2024	SAROJ KUMAR SAHU MP	SUMAN MITRA	11046/2024
235	D-WP(C)/36044/2024 WP(C)/ /	SANJAYA BEHERA MP	TRILOCHAN BARIK	11047/2024
236	D-WP(C)/36045/2024 WP(C)/ /	KAILASH PANI MP	ANUGRAHA NARAYAN SAMANTRAY	11048/2024
237	D-WP(C)/13203/2020 WP(C)/13203/2020	KEDARNATH SARANGI MP	AMIYA KUMAR MOHANTY(A)	11049/2024
238	D-WP(C)/22916/2024 WP(C)/13083/2024	SIPRARANI MUDULI MP	KRISHNA CHANDRA SAHU	11050/2024
239	D-WP(C)/36050/2024 WP(C)/ /	RAJAKISHOR SAHOO MP	LINGARAJ SARANGI	11051/2024
240	D-WP(C)/22808/2017 WP(C)/22808/2017	MANORANJAN DAS MP	M/S.BHAWANI SANKAR PANIGRAHI	11052/2024
241	D-WP(C)/36066/2024 WP(C)/ /	DOLLY VERMA MP	SRINIBASH SATAPATHY	11053/2024
242	D-WP(C)/36068/2024 WP(C)/ /	BIRABARA BEHERA MP	SUBASH CHANDRA PUSPALAKA	11054/2024
243	D-WP(C)/33162/2020 WP(C)/33162/2020	DHIRENDRA KUMAR SAMAL MP	S.K.OJHA	11055/2024
244	D-WP(C)/36070/2024 WP(C)/ /	SITARAM PATRA MP	SUSHANT KUMAR PRADHAN	11056/2024
245	D-WP(C)/36076/2024 WP(C)/ /	LALA ASWINI PRASAD RAY MP	BHAGABAN BEHERA	11057/2024
246	D-WP(C)/36077/2024 WP(C)/ /	ARCHANA SAMANTARAY MP	ANJAN KUMAR BISWAL	11058/2024

247	D-WP(C)/36091/2024 WP(C)/ /	SATYARANJAN DAS MP	ANJAN KUMAR BISWAL	11059/2024
248	D-WP(C)/14049/2024 WP(C)/7679/2024	SANJU BUDEK MP	AMBIKA PRASAD RAY	11060/2024
249	D-WP(C)/36089/2024 WP(C)/ /	MANJULATA PATRA MP	AKSHAYA KUMAR SAHOO	11061/2024
250	D-WP(C)/8676/2022 WP(C)/8676/2022	BHARAT BHUSAN PANIGRAHI MP	SURYA NARAYAN PATNAIK	11062/2024
251	D-WP(C)/36099/2024 WP(C)/ /	M/S. P.K. MININGS PVT. LTD., KHURDA MP	BIBHUTI BHUSAN SWAIN	11063/2024
252	D-WP(C)/36094/2024 WP(C)/ /	DEBENDRA PRASAD DAS MP	DAYANANDA MOHAPATRA	11064/2024
253	D-WP(C)/36102/2024 WP(C)/ /	MONALISA HOTA MP	ANJAN KUMAR BISWAL	11065/2024
254	D-WP(C)/36104/2024 WP(C)/ /	NRUSINGH CHARANA MOHANTY MP	SAILABALA JENA	11066/2024
255	D-WP(C)/761/2024 WP(C)/426/2024	BAILOCHAN BAL MP	AMBUJA BANDHU PARIDA	11067/2024
256	D-WP(C)/36111/2024 WP(C)/ /	RAMACHANDRA PRADHAN MP	UMESH CHANDRA MOHANTY	11068/2024
257	D-WP(C)/36115/2024 WP(C)/ /	HEMANTA KUMAR PARIDA MP	SAILABALA JENA	11070/2024
258	D-WP(C)/36121/2024 WP(C)/ /	AKSHAYA KUMAR BARIK MP	SAILABALA JENA	11071/2024
259	D-WP(C)/36128/2024 WP(C)/ /	KALU CHARAN ROUT MP	BAIDHAR SAHOO	11072/2024
260	D-WP(C)/36133/2024 WP(C)/ /	GANESWAR SUBUDHI MP	KANANBALA ROY CHOUDHURY	11073/2024
261	D-WP(C)/5463/2017 WP(C)/5463/2017	NIMAIN CH.ROUT MP	M/S.G.RANI DORA	11074/2024
262	D-WP(C)/36138/2024 WP(C)/ /	DEBASISH MOHAPATRA MP	KANANBALA ROY CHOUDHURY	11075/2024
263	D-WP(C)/33747/2024 WP(C)/19371/2024	DEBENDRA KUMAR PADHI MP	PRABHU PRASANNA BEHERA	11076/2024
264	D-WP(C)/33162/2020 WP(C)/33162/2020	DHIRENDRA KUMAR SAMAL MP	S.K.OJHA	11077/2024
265	D-WP(C)/18738/2023 WP(C)/18738/2023	RAMA CHANDRA SAHOO MP	PRAVU PITYARTHI KUMAR PANDIT	11078/2024
266	D-WP(C)/36143/2024 WP(C)/ /	SASMITA BEHERA MP	AMITAV TRIPATHY	11079/2024
267	D-WP(C)/36148/2024 WP(C)/ /	KRUSHNA CHAITANYA SADUAL MP	ANJAN KUMAR BISWAL	11080/2024
268	D-WP(C)/18111/2024 WP(C)/13162/2024	MURALIDHAR CHOUDHARY MP	GOPAL PRASAD JENA	11081/2024
269	D-WP(C)/36152/2024 WP(C)/ /	RENUKA BHUMIJ MP	AMITAV TRIPATHY	11082/2024
270	D-WP(C)/36153/2024 WP(C)/ /	SANKARSEN JENA MP	ANJAN KUMAR BISWAL	11083/2024
271	D-WP(C)/21697/2024 WP(C)/12263/2024	BANABHUMI COLLEGE, MAYURBHANJ MP	SATYABRATA MOHANTY	11084/2024
272	D-WP(C)/36156/2024 WP(C)/ /	SRADHANJALI DORA MP	SUPRIYO RANJAN MAHAPATRA	11085/2024
273	D-WP(C)/36158/2024 WP(C)/ /	SUBHASHREE KHANDAPATRA MP	MONOMOY BASU	11086/2024
274	D-WP(C)/17289/2018 WP(C)/17289/2018	RATIKANTA MOHANTY MP		11087/2024
275	D-WP(C)/36164/2024 WP(C)/ /	M/S. S.K.SINGH AND CONSTRUCTION, ROSKELA MP	SOMNATH MISHRA	11088/2024
276	D-WP(C)/16129/2024 WP(C)/8968/2024	SUNIL KUMAR PRADHAN MP	LAXMIKANTA MOHANTY	11089/2024
277	D-WP(C)/15207/2024 WP(C)/10430/2024	PRAKASH CHANDRA BISHI MP	SUBIR PALIT (S.A.D.V)	11090/2024
278	D-WP(C)/36168/2024	BAISAKHI HOTELS AND RESORTS PVT. LTD., SIKDERGARH		

	WP(C)/ /	MP		11091/2024
279	D-WP(C)/36166/2024 WP(C)/ /	RAMPYARI TURI MP	ANKITA MUKHERJI	11092/2024
280	D-WP(C)/36170/2024 WP(C)/ /	BAJRANGLAL AGRAWAL MP	SOUMYA MISHRA	11093/2024
281	D-WP(C)/36173/2024 WP(C)/ /	CHANDRAMANI PRADHAN MP	DR.PATANJALI TRIPATHY	11094/2024
282	D-WP(C)/36175/2024 WP(C)/ /	SUSHREE SUPRIYA MOHAPATRA MP	RAJJEET ROY	11095/2024
283	D-WP(C)/18728/2024 WP(C)/10431/2024	SRI SRI MADAN MOHAN DEV, BIJE MOHINIPUR, MADAN MOHAN MATHA, PURI MP		11096/2024
284	D-WP(C)/36189/2024 WP(C)/ /	APURBA KUMAR BISWAL MP	NITYANANDA PANDA	11097/2024
285	D-WP(C)/36191/2024 WP(C)/ /	AKSHAYA KUMAR SAHOO MP	SAIBRATA RATH	11098/2024
286	D-WP(C)/36198/2024 WP(C)/ /	SUNITA SENAPATI MP	SAIBRATA RATH	11099/2024
287	D-WP(C)/36196/2024 WP(C)/ /	CHANDRA SEKHAR MISHRA MP	MANOJ KUMAR MOHANTY	11100/2024
288	D-WP(C)/36199/2024 WP(C)/ /	PRASANTA KUMAR HALDAR MP	AMIT PRASAD BOSE	11101/2024
289	D-WP(C)/36205/2024 WP(C)/ /	SUSANTA KUMAR JENA MP	BISWAJIT NAYAK	11102/2024
290	D-WP(C)/36206/2024 WP(C)/ /	SHEKHA ABUTEHARA MP	HRUDANANDA MOHAPATRA	11103/2024
291	D-WP(C)/36208/2024 WP(C)/ /	ANJAN KUMAR NAYAK MP	ABINASH ROURAY	11104/2024
292	D-WP(C)/36213/2024 WP(C)/ /	BEDANANDA SETHY MP	DURGA PRASAD PRADHAN	11105/2024
293	D-WP(C)/36215/2024 WP(C)/ /	M/S.PARIJA ENTERPRISES, CUTTACK MP	SANDEEP KUMAR JENA	11106/2024
294	D-WP(C)/36215/2024 WP(C)/ /	M/S.PARIJA ENTERPRISES, CUTTACK MP	SANDEEP KUMAR JENA	11107/2024
295	D-WP(C)/36217/2024 WP(C)/ /	AVINASH KUMAR SINGH MP	BYOMAKESH TRIPATHY	11108/2024
296	D-WP(C)/36218/2024 WP(C)/ /	KAMILA BEHERA MP	MANOJ KUMAR PANDA	11109/2024
297	D-WP(C)/36220/2024 WP(C)/ /	PURANDAR PADHI MP	KUNJA SUNDAR DAS	11110/2024
298	D-WP(C)/36221/2024 WP(C)/ /	GANGEYA SAHU MP	LAXMI NARAYAN RAYATSINGH	11111/2024
299	D-WP(C)/36224/2024 WP(C)/ /	ZIQITZA HEALTH CARE LTD MP	SHIBASHISH MISRA	11112/2024